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**U. T. Administration of
Dadra & Nagar Haveli and Daman & Diu,
Office of the Deputy Secretary,
P.W.D., Dadra and Nagar Haveli and Daman
and Diu
Moti Daman – 396 220**



No. DS(PWD)/DNHDD/MISC/2025-26/02

Dated :- 16/01/2026

**To,
The National Green Tribunal,
Principal Bench, New Delhi-110001**

Sub: Submission of Action Taken Report (ATR) in compliance with the direction of the Hon'ble National Green Tribunal in Original Application No. 728/2023-Reg.

With reference to above cited subject, it is submitted that Public Works Department, Dadra and Nagar Haveli and Daman and Diu is the nodal department for drinking water supply in Daman and Diu districts.

In this regard, the ATRs of Daman and Diu are enclosed herewith for kind perusal and further necessary action.

This is submitted with approval of Secretary, PWD, DNH&DD.

Yours Faithfully,

**Deputy Secretary-I,
P.W.D., DNH&DD,**

Encl :-

1. ATR of Daman
2. ATR of Diu

Copy to: -

1. The Secretary, Environment and Forest, DNH & DD for kind information please.
2. The Secretary, P.W.D, DNH & DD.
3. PA to the Advisor to the Administrator, DNH & DD for kind information please.
4. Guard File



**U. T. Administration of
Dadra & Nagar Haveli and Daman & Diu,
Office of the Executive Engineer,
P.W.D., Work Division No.I
Moti Daman – 396 220.**



No. EE/PWD/DMN/WD-I/2025-26/ 350

Dated :- 16 /01/2026

**To,
The Secretary, (P.W.D),
DNH & DD.**

Sub: Submission of Action Taken Report (ATR) in compliance with the direction of the Hon'ble National Green Tribunal in Original Application No. 728/2023-Reg.

With reference to the above subject the details of the water supply system in Daman District are as under:

A. Surface water:

- Surface water is the main source of drinking water supply in Daman district catering to almost 100% drinking water demand.
- The supply takes place through Damanganga River and Kalai River. Water is fed from these rivers to Water Treatment Plants(WTPs) through network of canal system and pipelines and from WTPs, it is then distributed to domestic, commercial and industrial units through a network of ESR and distribution lines. In total there are four WTPs with total capacity of 65.5 MLD. This is sufficient to cater to total water demand of Daman which stands at about 30 MLD.
- In Daman District 27,451 Households, 12 Panchayat Ghar, 16 Health Centre, 39 Community Toilets, 44 Govt. Offices, 73 Schools and 56 Anganwadies are connected with treated water supply. Total 15,165 Nos. House Connections were provided in Daman District.

B. Quality monitoring, preventive and protective measures being undertaken with respect to drinking water supply:

- PWD is the nodal department to ensure safe drinking water supply to all the all residents.
- PWD conducts water quality testing through NABL certified lab based in Ahmedabad on regular basis. The testing is done on 14 parameters which includes Fluoride as one of the parameters. The samples are

collected from multiple sources such as intake well, consumer end, Ponds etc.

- It is submitted that the Fluoride levels in drinking water is within permissible limits. Latest reports regarding same are attached for reference.

C. Ground Water Supply:

- Groundwater is not used for supplying drinking water supply in Daman district.

This is for your kind information and further necessary action please.

Yours Faithfully,



Executive Engineer,
P.W.D., Work Division No.I,
Moti Daman.

Encl :- As above.

Copy Submitted to: -

1. The Deputy Secretary, PWD, DNH & DD for kind information please.
2. The Chief Engineer, PWD, DNH & DD for kind information please.
3. The Assistant Engineer, PWD, SD-I, Daman.
4. Guard File.



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CERTIFICATE OF ANALYSIS

Report Number: GGMP/L/PN/2566E/78/01

Reporting Date : 11/12/2025

U.T. Administration of DNH And Daman and Diu.

Office Of the Executive Engineer, Public Works Department, Works Division No.
01, Daman – 396220

SAMPLE DETAILS

Lab ID:	Lab/PN/2566E/78/01	Sampling Date:	03/12/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	05/12/2025
Sample Type:	Drinking Water	Analysis Start Date:	05/12/2025
Sample Description:	Nani Daman Ward No-3 [Kharawad] Sum	Analysis End Date:	10/12/2025
Sample Quantity:	3.5 L	Sampling Method:	GGMP/L/W1/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Alkalinity as CaCO ₃	69.00	mg/L	APHA 24th Edition (2320 B)	200	600
2	Calcium as Ca	16.03	mg/L	APHA 24th Edition (3500 Ca B)	75	200
3	Chloride	11.50	mg/L	IS 3025 -Part 32	250	1000
4	pH at 25 °C	7.35	-	IS 3025-Part 11	6.5-8.5	No Relaxation
5	Sulphate	10.17	mg/L	APHA 24th Edition (4500 SO ₄ E)	200	400
6	Total Dissolved Solids (TDS)	106.00	mg/L	APHA 24th Edition (2540 C)	500	2000
7	Total Hardness as CaCO ₃	71.00	mg/L	APHA 24th Edition (2340 C)	200	600
8	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
9	Nitrate	1.14	mg/L	APHA 24th Edn 4500 NO ₃ B	45	No Relaxation
10	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent
11	Free residual chlorine (FRC)	BQL (QL=0.5)	mg/L	IS 3025 Part 26	0.2	1

AL & PL As Per IS 10500

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


Reviewed & Authorized by
Gyanvati Shukla & Dr. Haragobinda
Srichandan



--- End of Report ---


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Payal Patel

Page No : 1/1

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CERTIFICATE OF ANALYSIS

Report Number: GGMP/L/PN/2566E/78/02

Reporting Date : 11/12/2025

U.T. Administration of DNH And Daman and Diu,

Office Of the Executive Engineer, Public Works Department, Works Division No.
01, Daman – 396220

SAMPLE DETAILS

Lab ID:	Lab/PN/2566E/78/02	Sampling Date:	03/12/2025
Sample Drawn By:	Faresh Vaylu	Sample Receipt Date:	05/12/2025
Sample Type:	Drinking Water	Analysis Start Date:	05/12/2025
Sample Description:	Nani Daman Ward No-3 [Kharewad] Daman Club	Analysis End Date:	10/12/2025
Sample Quantity:	3.5 L	Sampling Method:	GGMPL/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Alkalinity as CaCO ₃	64.00	mg/L	APHA 24th Edition (2320 B)	200	600
2	Calcium as Ca	14.83	mg/L	APHA 24th Edition (3500 Ca B)	75	200
3	Chloride	9.50	mg/L	IS 3025 -Part 32	250	1000
4	pH at 25 °C	7.47	-	IS 3025-Part 11	6.5-8.5	No-Relaxation
5	Sulphate	8.87	mg/L	APHA 24th Edition (4500 SO ₄ E)	200	400
6	Total Dissolved Solids (TDS)	101.00	mg/L	APHA 24th Edition (2540 C)	500	2000
7	Total Hardness as CaCO ₃	66.00	mg/L	APHA 24th Edition (2340 C)	200	600
8	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
9	Nitrate	1.14	mg/L	APHA 24th Edn 4500 NO ₃ B	45	No Relaxation
10	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent
11	Free residual chlorine (FRC)	BQL (QL=0.5)	mg/L	IS 3025 Part 26	0.2	1

AL & PL As Per IS 10500

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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Srichandan




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Payal Patel

Page No : 1/1

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CERTIFICATE OF ANALYSIS

Report Number: GGMP/L/PN/2566E/78/03

Reporting Date : 11/12/2025

U.T. Administration of DNH And Daman and Diu.

Office Of the Executive Engineer, Public Works Department, Works Division No.
01, Daman – 396220

TC-71073

SAMPLE DETAILS

Lab ID:	Lab/PN/2566E/78/03	Sampling Date:	03/12/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	05/12/2025
Sample Type:	Drinking Water	Analysis Start Date:	05/12/2025
Sample Description:	Nani Daman Ward No-3 [Kharewad] PHC Center	Analysis End Date:	10/12/2025
Sample Quantity:	3.5 L	Sampling Method:	GGMP/L/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Alkalinity as CaCO ₃	72.00	mg/L	APHA 24th Edition (2320 B)	200	600
2	Calcium as Ca	17.23	mg/L	APHA 24th Edition (3500 Ca B)	75	200
3	Chloride	12.00	mg/L	IS 3025 -Part 32	250	1000
4	pH at 25 °C	7.58	-	IS 3025-Part 11	6.5-8.5	No Relaxation
5	Sulphate	10.27	mg/L	APHA 24th Edition (4500 SO ₄ E)	200	400
6	Total Dissolved Solids (TDS)	113.00	mg/L	APHA 24th Edition (2540 C)	500	2000
7	Total Hardness as CaCO ₃	74.00	mg/L	APHA 24th Edition (2340 C)	200	600
8	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
9	Nitrate	0.88	mg/L	APHA 24th Edn 4500 NO ₃ B	45	No Relaxation
10	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent
11	Free residual chlorine (FRC)	BQL (QL=0.5)	mg/L	IS 3025 Part 26	0.2	1

AL & PL As Per IS 10500

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit

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Srichandan

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CERTIFICATE OF ANALYSIS

Report Number: GGMPL/PN/2566E/78/04

Reporting Date : 11/12/2025

U.T. Administration of DNH And Daman and Diu.
Office Of the Executive Engineer, Public Works Department, Works Division No.
01, Daman - 396220



TC-7073

SAMPLE DETAILS

Lab ID:	Lab/PN/2566E/78/04	Sampling Date:	03/12/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	05/12/2025
Sample Type:	Drinking Water	Analysis Start Date:	05/12/2025
Sample Description:	Nani Daman Ward No-3 [Kharawad] AWC Center	Analysis End Date:	10/12/2025
Sample Quantity:	3.5 L	Sampling Method:	GGMPL/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Alkalinity as CaCO ₃	75.00	mg/L	APHA 24th Edition (2320 B)	200	600
2	Calcium as Ca	17.64	mg/L	APHA 24th Edition (3500 Ca B)	75	200
3	Chloride	14.00	mg/L	IS 3025 -Part 32	250	1000
4	pH at 25 °C	7.53	-	IS 3025-Part 11	6.5-8.5	No Relaxation
5	Sulphate	11.27	mg/L	APHA 24th Edition (4500 SO ₄ E)	200	400
6	Total Dissolved Solids (TDS)	119.00	mg/L	APHA 24th Edition (2540 C)	500	2000
7	Total Hardness as CaCO ₃	75.00	mg/L	APHA 24th Edition (2340 C)	200	600
8	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F-D	1	1.5
9	Nitrate	1.48	mg/L	APHA 24th Edn 4500 NO ₃ B	45	No Relaxation
10	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent
11	Free residual chlorine (FRC)	BQL (QL=0.5)	mg/L	IS 3025 Part 26	0.2	1

AL & PL As Per IS 10500

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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Gyanvati Shukla & Dr. Haragobinda
Srichandan



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Page No : 1/1

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CERTIFICATE OF ANALYSIS

Report Number: GGMPL/PN/2566E/78/05

Reporting Date : 11/12/2025

U.T. Administration of DNH And Daman and Diu.
Office Of the Executive Engineer, Public Works Department, Works Division No.
01, Daman – 396220



SAMPLE DETAILS

Lab ID:	Lab/PN/2566E/78/05	Sampling Date:	03/12/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	05/12/2025
Sample Type:	Drinking Water	Analysis Start Date:	05/12/2025
Sample Description:	Nani Daman Ward No-3 [Kharawad] School	Analysis End Date:	10/12/2025
Sample Quantity:	3.5 L	Sampling Method:	GGMPL/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Alkalinity as CaCO ₃	69.00	mg/L	APHA 24th Edition (2320 B)	200	600
2	Calcium as Ca	16.03	mg/L	APHA 24th Edition (3500 Ca B)	75	200
3	Chloride	12.00	mg/L	IS 3025 -Part 32	250	1000
4	pH at 25 °C	7.60	-	IS 3025-Part: 11	6.5-8.5	No Relaxation
5	Sulphate	10.47	mg/L	APHA 24th Edition (4500 SO ₄ E)	200	400
6	Total Dissolved Solids (TDS)	110.00	mg/L	APHA 24th Edition (2540 C)	500	2000
7	Total Hardness as CaCO ₃	68.00	mg/L	APHA 24th Edition (2340 C)	200	600
8	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
9	Nitrate	1.56	mg/L	APHA 24th Edn 4500 NO ₃ B	45	No Relaxation
10	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent
11	Free residual chlorine (FRC)	BQL (QL=0.5)	mg/L	IS 3025 Part 26	0.2	1

AL & PL As Per IS 10500

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit

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Gyanwati Shukla & Dr. Haragobinda
Srichandan



-- End of Report --

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Page No : 1/1

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CERTIFICATE OF ANALYSIS

Report Number: GGMPL/PN/2566E/78/06

Reporting Date : 11/12/2025

U.T. Administration of DNH And Daman and Diu.

Office Of the Executive Engineer, Public Works Department, Works Division No.
01, Daman - 396220

SAMPLE DETAILS

Lab ID:	Lab/PN/2566E/78/06	Sampling Date:	03/12/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	05/12/2025
Sample Type:	Drinking Water	Analysis Start Date:	05/12/2025
Sample Description:	Nani Daman Ward No-3 [Kharawad] Solanki Faliya	Analysis End Date:	10/12/2025
Sample Quantity:	3.5 L	Sampling Method:	GGMPL/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Alkalinity as CaCO ₃	71.00	mg/L	APHA 24th Edition (2320 B)	200	600
2	Calcium as Ca	16.93	mg/L	APHA 24th Edition (3500 Ca B)	75	200
3	Chloride	12.50	mg/L	IS 3025 -Part 32	250	1000
4	pH at 25 °C	7.54	-	IS 3025-Part 11	6.5-8.5	No Relaxation
5	Sulphate	10.57	mg/L	APHA 24th Edition (4500 SO4 E)	200	400
6	Total Dissolved Solids (TDS)	113.00	mg/L	APHA 24th Edition (2540 C)	500	2000
7	Total Hardness as CaCO ₃	75.00	mg/L	APHA 24th Edition (2340 C)	200	600
8	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F-D	1	1.5
9	Nitrate	1.32	mg/L	APHA 24th Edn 4500 NO3 B	45	No Relaxation
10	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent
11	Free residual chlorine (FRC)	BQL (QL=0.5)	mg/L	IS 3025 Part 26	0.2	1

AL & PL As Per IS 10500

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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Gyanvati Shukla & Dr. Haragobinda
Srichandan

— End of Report —


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Payal Patel

Page No : 1/1

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CERTIFICATE OF ANALYSIS

Report Number: GGMP/L/PN/2566E/78/07

Reporting Date : 11/12/2025

U.T. Administration of DNH And Daman and Diu.
Office Of the Executive Engineer, Public Works Department, Works Division No.
01, Daman – 396220



SAMPLE DETAILS

Lab ID:	Lab/PN/2566E/78/07	Sampling Date:	03/12/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	05/12/2025
Sample Type:	Drinking Water	Analysis Start Date:	05/12/2025
Sample Description:	Nani Daman Ward No-3 [Kharawad] Ghachivad-1	Analysis End Date:	10/12/2025
Sample Quantity:	3.5 L	Sampling Method:	GGMP/L/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Alkalinity as CaCO ₃	68.00	mg/L	APHA 24th Edition (2320 B)	200	600
2	Calcium as Ca	15.23	mg/L	APHA 24th Edition (3500 Ca B)	75	200
3	Chloride	11.50	mg/L	IS 3025 -Part 32	250	1000
4	pH at 25 °C	7.40	-	IS 3025-Part 11	6.5-8.5	No Relaxation
5	Sulphate	10.27	mg/L	APHA 24th Edition (4500 SO ₄ E)	200	400
6	Total Dissolved Solids (TDS)	106.00	mg/L	APHA 24th Edition (2540 C)	500	2000
7	Total Hardness as CaCO ₃	70.00	mg/L	APHA 24th Edition (2340 C)	200	600
8	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
9	Nitrate	0.96	mg/L	APHA 24th Edn 4500 NO ₃ B	45	No Relaxation
10	E.coli	Absent	per-100ml	APHA 9222H 24th Edition	Absent	Absent
11	Free residual chlorine (FRC)	BQL (QL=0.5)	mg/L	IS 3025 Part 26	0.2	1

AL & PL As Per IS 10500

NS=Not Specified, BQL=Below Quantification Limit,QL= Quantification Limit


Reviewed & Authorized by
Gyanvati Shukla & Dr. Haragobinda
Srichandan



End of Report --


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Report Number: GGMP/L/PN/2566E/78/08

Reporting Date : 11/12/2025

U.T. Administration of DNH And Daman and Diu.

Office Of the Executive Engineer, Public Works Department, Works Division No.
01, Daman - 396220

SAMPLE DETAILS

Lab ID:	Lab/PN/2566E/78/08	Sampling Date:	03/12/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	05/12/2025
Sample Type:	Drinking Water	Analysis Start Date:	05/12/2025
Sample Description:	Nani Daman Ward No-3 [Kharawad] Ghachivad-2	Analysis End Date:	10/12/2025
Sample Quantity:	3.5 L	Sampling Method:	GGMP/L/W1/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Alkalinity as CaCO ₃	64.00	mg/L	APHA 24th Edition (2320 B)	200	600
2	Calcium as Ca	13.63	mg/L	APHA 24th Edition (3500 Ca B)	75	200
3	Chloride	9.50	mg/L	IS 3025 -Part 32	250	1000
4	pH at 25 °C	7.39	-	IS 3025-Part 11	6.5-8.5	No Relaxation
5	Sulphate	7.28	mg/l	APHA 24th Edition (4500 SO ₄ E)	200	400
6	Total Dissolved Solids (TDS)	101.00	mg/L	APHA 24th Edition (2540 C)	500	2000
7	Total Hardness as CaCO ₃	66.00	mg/L	APHA 24th Edition (2340 C)	200	600
8	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
9	Nitrate	1.12	mg/L	APHA 24th Edn 4500 NO ₃ B	45	No Relaxation
10	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent
11	Free residual chlorine (FRC)	BQL (QL=0.5)	mg/L	IS 3025 Part 26	0.2	1

AL & PL As Per IS 10500

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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Srichandan




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CERTIFICATE OF ANALYSIS

Report Number: GGMP/L/PN/2566E/78/09

Reporting Date : 11/12/2025

U.T. Administration of DNH And Daman and Diu.

Office Of the Executive Engineer, Public Works Department, Works Division No.
01, Daman – 396220

TC-7073

SAMPLE DETAILS

Lab ID:	Lab/PN/2566E/78/09	Sampling Date:	03/12/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	05/12/2025
Sample Type:	Drinking Water	Analysis Start Date:	05/12/2025
Sample Description:	Nani Daman Ward No-3 [Kharawad] Rana Street-2	Analysis End Date:	10/12/2025
Sample Quantity:	3.5 L	Sampling Method:	GGMP/L/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Alkalinity as CaCO ₃	66.00	mg/L	APHA 24th Edition (2320 B)	200	500
2	Calcium as Ca	14.43	mg/L	APHA 24th Edition (3500 Ca B)	75	200
3	Chloride	10.50	mg/L	IS 3025 -Part 32	250	1000
4	pH at 25 °C	7.09	-	IS 3025-Part 11	6.5-8.5	No Relaxation
5	Sulphate	9.07	mg/L	APHA 24th Edition (4500 SO ₄ E)	200	400
6	Total Dissolved Solids (TDS)	105.00	mg/L	APHA 24th Edition (2540 C)	500	2000
7	Total Hardness as CaCO ₃	68.00	mg/L	APHA 24th Edition (2340 C)	200	600
8	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
9	Nitrate	1.24	mg/L	APHA 24th Edn 4500 NO ₃ B	45	No Relaxation
10	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent
11	Free residual chlorine (FRC)	BQL (QL=0.5)	mg/L	IS 3025 Part 26	0.2	1

AL & PL As Per IS 10500

NS=Not Specified, BQL=Below Quantification Limit,QL= Quantification Limit


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 Srichandan



--- End of Report ---


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CERTIFICATE OF ANALYSIS

Report Number: GGMPL/PN/2566E/78/10

Reporting Date : 11/12/2025

U.T. Administration of DNH And Daman and Diu.

Office Of the Executive Engineer, Public Works Department, Works Division No.
01, Daman – 396220

SAMPLE DETAILS

Lab ID:	Lab/PN/2566E/78/10	Sampling Date:	03/12/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	05/12/2025
Sample Type:	Drinking Water	Analysis Start Date:	05/12/2025
Sample Description:	Nani Daman Ward No-3 [Kharawad] Darjiwad	Analysis End Date:	10/12/2025
Sample Quantity:	3.5 L	Sampling Method:	GGMPL/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Alkalinity as CaCO ₃	70.00	mg/L	APHA 24th Edition (2320 B)	200	600
2	Calcium as Ca	16.43	mg/L	APHA 24th Edition (3500 Ca B)	75	200
3	Chloride	12.00	mg/L	IS 3025 -Part 32	250	1000
4	pH at 25 °C	7.20	-	IS-3025-Part 11	6.5-8.5	No Relaxation
5	Sulphate	10.07	mg/L	APHA 24th Edition (4500 SO ₄ E)	200	400
6	Total Dissolved Solids (TDS)	112.00	mg/L	APHA 24th Edition (2540 C)	500	2000
7	Total Hardness as CaCO ₃	72.00	mg/L	APHA 24th Edition (2340 C)	200	600
8	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
9	Nitrate	1.50	mg/L	APHA 24th Edn 4500 NO ₃ B	45	No Relaxation
10	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent
11	Free residual chlorine (FRC)	BQL (QL=0.5)	mg/L	IS 3025 Part 26	0.2	1

AL & PL As Per IS 10500

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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CERTIFICATE OF ANALYSIS

Report Number: GGMPL/PN/2566E/78/11

Reporting Date : 11/12/2025

U.T. Administration of DNH And Daman and Diu.

Office Of the Executive Engineer, Public Works Department, Works Division No.
01, Daman - 396220

TC-7073

SAMPLE DETAILS

Lab ID:	Lab/PN/2566E/78/11	Sampling Date:	03/12/2025
Sample Drawn By:	Pareesh Vaylu	Sample Receipt Date:	05/12/2025
Sample Type:	Drinking Water	Analysis Start Date:	05/12/2025
Sample Description:	Nani Daman Ward No-3 [Kharewad] Madra Street	Analysis End Date:	10/12/2025
Sample Quantity:	3.5 L	Sampling Method:	GGMPL/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Alkalinity as CaCO ₃	67.00	mg/L	APHA 24th Edition (2320 B)	200	600
2	Calcium as Ca	14.43	mg/L	APHA 24th Edition (3500 Ca B)	75	200
3	Chloride	9.00	mg/L	IS 3025 -Part 32	250	1000
4	pH at 25 °C	7.34	-	IS 3025-Part 11	6.5-8.5	No Relaxation
5	Sulphate	8.08	mg/L	APHA 24th Edition (4500 SO4 E)	200	400
6	Total Dissolved Solids (TDS)	106.00	mg/L	APHA 24th Edition (2540 C)	500	2000
7	Total Hardness as CaCO ₃	68.00	mg/L	APHA 24th Edition (2340 C)	200	600
8	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
9	Nitrate	1.30	mg/L	APHA 24th Edn 4500 NO3 B	45	No Relaxation
10	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent
11	Free residual chlorine (FRC)	BQL (QL=0.5)	mg/L	IS 3025 Part 26	0.2	1

AL & PL As Per IS 10500

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit

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Report Number: GGMPL/PN/2566E/78/12

Reporting Date : 11/12/2025

U.T. Administration of DNH And Daman and Diu.

Office Of the Executive Engineer, Public Works Department, Works Division No.
01, Daman - 396220

SAMPLE DETAILS

Lab ID:	Lab/PN/2566E/78/12	Sampling Date:	03/12/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	05/12/2025
Sample Type:	Drinking Water	Analysis Start Date:	05/12/2025
Sample Description:	Nani Daman Ward No-3 [Kharawad] Kuttar Faliya	Analysis End Date:	10/12/2025
Sample Quantity:	3.5 L	Sampling Method:	GGMPL/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Alkalinity as CaCO ₃	58.00	mg/L	APHA 24th Edition (2320 B)	200	600
2	Calcium as Ca	12.02	mg/L	APHA 24th Edition (3500 Ca B)	75	200
3	Chloride	8.00	mg/L	IS 3025 -Part 32	250	1000
4	pH at 25 °C	7.19	-	IS 3025-Part 11	6.5-8.5	No Relaxation
5	Sulphate	6.08	mg/L	APHA 24th Edition (4500 SO ₄ E)	200	400
6	Total Dissolved Solids (TDS)	91.00	mg/L	APHA 24th Edition (2540 C)	500	2000
7	Total Hardness as CaCO ₃	60.00	mg/L	APHA 24th Edition (2340 C)	200	600
8	Fluoride	0.10	mg/L	APHA 24th Edn 4500 F D	1	1.5
9	Nitrate	1.30	mg/L	APHA 24th Edn 4500 NO ₃ B	45	No Relaxation
10	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent
11	Free residual chlorine (FRC)	BQL (QL=0.5)	mg/L	IS 3025 Part 26	0.2	1


AL & PL As Per IS 10500

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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CERTIFICATE OF ANALYSIS

Report Number: GGMP/L/PN/2566E/78/13

Reporting Date : 11/12/2025

U.T. Administration of DNH And Daman and Diu,
Office Of the Executive Engineer, Public Works Department, Works Division No.
01, Daman – 396220



SAMPLE DETAILS

Lab ID:	Lab/PN/2566E/78/13	Sampling Date:	03/12/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	05/12/2025
Sample Type:	Drinking Water	Analysis Start Date:	05/12/2025
Sample Description:	Nani Daman Ward No-3 [Kharawad] Avala Faliya	Analysis End Date:	10/12/2025
Sample Quantity:	3.5 L	Sampling Method:	GGMP/L/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Alkalinity as CaCO ₃	62.00	mg/L	APHA 24th Edition (2320 B)	200	600
2	Calcium as Ca	13.23	mg/L	APHA 24th Edition (3500 Ca B)	75	200
3	Chloride	8.50	mg/L	IS 3025 -Part 32	250	1000
4	pH at 25 °C	7.26	-	IS 3025-Part 11	6.5-8.5	No Relaxation
5	Sulphate	6.28	mg/L	APHA 24th Edition (4500 SO ₄ E)	200	400
6	Total Dissolved Solids (TDS)	96.00	mg/L	APHA 24th Edition (2540 C)	500	2000
7	Total Hardness as CaCO ₃	64.00	mg/L	APHA 24th Edition (2340 C)	200	600
8	Fluoride	0.13	mg/L	APHA 24th Edn 4500 F D	1	1.5
9	Nitrate	1.30	mg/L	APHA 24th Edn 4500 NO ₃ B	45	No Relaxation
10	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent
11	Free residual chlorine (FRC)	BQL (QL=0.5)	mg/L	IS 3025 Part 26	0.2	1

AL & PL As Per IS 10500

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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Page No : 1/1

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CERTIFICATE OF ANALYSIS

Report Number: GGMP/PN/2566E/78/14

Reporting Date : 11/12/2025

U.T. Administration of DNH And Daman and Diu.

Office Of the Executive Engineer, Public Works Department, Works Division No.
01, Daman – 396220

SAMPLE DETAILS

Lab ID:	Lab/PN/2566E/78/14	Sampling Date:	03/12/2025
Sample Drawn By:	Fareesh Vaylu	Sample Receipt Date:	05/12/2025
Sample Type:	Drinking Water	Analysis Start Date:	05/12/2025
Sample Description:	Nani Daman Ward No-3 [Kharawad] Chhatar Faliya	Analysis End Date:	10/12/2025
Sample Quantity:	3.5 L	Sampling Method:	GGMP/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Alkalinity as CaCO ₃	66.00	mg/L	APHA 24th Edition (2320 B)	200	500
2	Calcium as Ca	15.23	mg/L	APHA 24th Edition (3500 Ca B)	75	200
3	Chloride	9.00	mg/L	IS 3025 -Part 32	250	1000
4	pH at 25 °C	7.21	-	IS 3025-Part 11	6.5-8.5	No Relaxation
5	Sulphate	6.28	mg/L	APHA 24th Edition (4500 SO ₄ E)	200	400
6	Total Dissolved Solids (TDS)	100.00	mg/L	APHA 24th Edition (2540 C)	500	2000
7	Total Hardness as CaCO ₃	66.00	mg/L	APHA 24th Edition (2340 C)	200	600
8	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
9	Nitrate	1.02	mg/L	APHA 24th Edn 4500 NO ₃ B	45	No Relaxation
10	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent
11	Free residual chlorine (FRC)	BQL (QL=0.5)	mg/L	IS 3025 Part 26	0.2	1

AL & PL As Per IS 10500

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit



Reviewed & Authorized by
Gyanvati Shukla & Dr. Haragobinda
Srichandan




Reviewed & Authorized by
Payal Patel

Page No : 1/1

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CERTIFICATE OF ANALYSIS

Report Number: GGMPL/PN/2566E/78/15

Reporting Date : 11/12/2025

U.T. Administration of DNH And Daman and Diu.
Office Of the Executive Engineer, Public Works Department, Works Division No.
01, Daman – 396220



SAMPLE DETAILS

Lab ID:	Lab/PN/2566E/78/15	Sampling Date:	03/12/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	05/12/2025
Sample Type:	Drinking Water	Analysis Start Date:	05/12/2025
Sample Description:	Nani Daman Ward No-3 [Kharwad] Masjid Street	Analysis End Date:	10/12/2025
Sample Quantity:	3.5 L	Sampling Method:	GGMPL/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Alkalinity as CaCO ₃	60.00	mg/L	APHA 24th Edition (2320 B)	200	600
2	Calcium as Ca	12.42	mg/L	APHA 24th Edition (3500 Ca B)	75	200
3	Chloride	7.50	mg/L	IS 3025 -Part 32	250	1000
4	pH at 25 °C	7.31	-	IS 3025-Part 11	6.5-8.5	No Relaxation
5	Sulphate	6.08	mg/L	APHA 24th Edition (4500 SO ₄ E)	200	400
6	Total Dissolved Solids (TDS)	91.00	mg/L	APHA 24th Edition (2540 C)	500	2000
7	Total Hardness as CaCO ₃	63.00	mg/L	APHA 24th Edition (2340 C)	200	600
8	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
9	Nitrate	1.28	mg/L	APHA 24th Edn 4500 NO ₃ B	45	No Relaxation
10	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent
11	Free residual chlorine (FRC)	BQL (QL=0.5)	mg/L	IS 3025 Part 26	0.2	1

AL & PL As Per IS 10500

NS=Not Specified, BQL=Below Quantification Limit,QL= Quantification Limit

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Srichandan



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CERTIFICATE OF ANALYSIS

Report Number: GGMPL/PN/2566E/78/16

Reporting Date : 11/12/2025

U.T. Administration of DNH And Daman and Diu.

Office Of the Executive Engineer, Public Works Department, Works Division No.
01, Daman - 396220

SAMPLE DETAILS

Lab ID:	Lab/PN/2566E/78/16	Sampling Date:	03/12/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	05/12/2025
Sample Type:	Drinking Water	Analysis Start Date:	05/12/2025
Sample Description:	Nani Daman Ward No-3 [Kharawad] Mota Shemawad	Analysis End Date:	10/12/2025
Sample Quantity:	3.5 L	Sampling Method:	GGMPL/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Alkalinity as CaCO ₃	63.00	mg/L	APHA 24th Edition (2320 B)	200	600
2	Calcium as Ca	13.63	mg/L	APHA 24th Edition (3500 Ca B)	75	200
3	Chloride	9.50	mg/L	IS 3025 -Part 32	250	1000
4	pH at 25 °C	7.28	-	IS 3025-Part 11	6.5-8.5	No Relaxation
5	Sulphate	6.88	mg/L	APHA 24th Edition (4500 SO ₄ E)	200	400
6	Total Dissolved Solids (TDS)	95.00	mg/L	APHA 24th Edition (2540 C)	500	2000
7	Total Hardness as CaCO ₃	65.00	mg/L	APHA 24th Edition (2340 C)	200	600
8	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
9	Nitrate	1.34	mg/L	APHA 24th Edn 4500 NO ₃ B	45	No Relaxation
10	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent
11	Free residual chlorine (FRC)	BQL (QL=0.5)	mg/L	IS 3025 Part 26	0.2	1

AL & PL As Per IS 10500

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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 Gyanvati Shukla & Dr. Haragobinda
 Srichandan




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--- End of Report ---

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CERTIFICATE OF ANALYSIS

Report Number: GGMPL/PN/2566E/78/17

Reporting Date : 11/12/2025

U.T. Administration of DNH And Daman and Diu.

Office Of the Executive Engineer, Public Works Department, Works Division No. 01, Daman - 396220



SAMPLE DETAILS

Lab ID:	Lab/PN/2566E/78/17	Sampling Date:	03/12/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	05/12/2025
Sample Type:	Drinking Water	Analysis Start Date:	05/12/2025
Sample Description:	Nani Daman Ward No-3 [Kharawad] Nana Shemawad	Analysis End Date:	10/12/2025
Sample Quantity:	3.5 L	Sampling Method:	GGMPL/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Alkalinity as CaCO ₃	66.00	mg/L	APHA 24th Edition (2320 B)	200	600
2	Calcium as Ca	14.83	mg/L	APHA 24th Edition (3500 Ca B)	75	200
3	Chloride	11.00	mg/L	IS 3025 -Part 32	250	1000
4	pH at 25 °C	7.33	-	IS 3025-Part 11	6.5-8.5	No Relaxation
5	Sulphate	8.08	mg/L	APHA 24th Edition (4500 SO ₄ E)	200	400
6	Total Dissolved Solids (TDS)	105.00	mg/L	APHA 24th Edition (2540 C)	500	2000
7	Total Hardness as CaCO ₃	68.00	mg/L	APHA 24th Edition (2340 C)	200	600
8	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
9	Nitrate	1.38	mg/L	APHA 24th Edn 4500 NO ₃ B	45	No Relaxation
10	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent
11	Free residual chlorine (FRC)	BQL (QL=0.5)	mg/L	IS 3025 Part 26	0.2	1

AL & PL As Per IS 10500

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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CERTIFICATE OF ANALYSIS

Report Number: GGMP/L/PN/2566E/78/17

Reporting Date : 11/12/2025

U.T. Administration of DNH And Daman and Diu.
Office Of the Executive Engineer, Public Works Department, Works Division No.
01, Daman – 396220



SAMPLE DETAILS

Lab ID:	Lab/PN/2566E/78/17	Sampling Date:	03/12/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	05/12/2025
Sample Type:	Drinking Water	Analysis Start Date:	05/12/2025
Sample Description:	Nani Daman Ward No-3 [Kharawad] Nana Shemawad	Analysis End Date:	10/12/2025
Sample Quantity:	3.5 L	Sampling Method:	GGMP/L/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Alkalinity as CaCO ₃	66.00	mg/L	APHA 24th Edition (2320 B)	200	600
2	Calcium as Ca	14.83	mg/L	APHA 24th Edition (3500 Ca B)	75	200
3	Chloride	11.00	mg/L	IS 3025 -Part 32	250	1000
4	pH at 25 °C	7.33	-	IS 3025-Part 11	6.5-8.5	No Relaxation
5	Sulphate	8.08	mg/L	APHA 24th Edition (4500 SO ₄ E)	200	400
6	Total Dissolved Solids (TDS)	105.00	mg/L	APHA 24th Edition (2540 C)	500	2000
7	Total Hardness as CaCO ₃	68.00	mg/L	APHA 24th Edition (2340 C)	200	600
8	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
9	Nitrate	1.38	mg/L	APHA 24th Edn 4500 NO ₃ B	45	No Relaxation
10	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent
11	Free residual chlorine (FRC)	BQL (QL=0.5)	mg/L	IS 3025 Part 26	0.2	1

AL & PL As Per IS 10500

NS=Not Specified, BQL=Below Quantification Limit,QL= Quantification Limit


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Gyanvati Shukla & Dr. Haragobinda
Srichandan




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CERTIFICATE OF ANALYSIS

Report Number: GGMP/L/PN/2566E/78/18

Reporting Date : 11/12/2025

U.T. Administration of DNH And Daman and Diu.

Office Of the Executive Engineer, Public Works Department, Works Division No.
01, Daman – 396220

SAMPLE DETAILS

Lab ID:	Lab/PN/2566E/78/18	Sampling Date:	03/12/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	05/12/2025
Sample Type:	Drinking Water	Analysis Start Date:	05/12/2025
Sample Description:	Nani Daman Ward No-3 [Kharawad] Holl Faliya	Analysis End Date:	10/12/2025
Sample Quantity:	3.5 L	Sampling Method:	GGMP/L/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Alkalinity as CaCO ₃	73.00	mg/L	APHA 24th Edition (2320 B)	200	600
2	Calcium as Ca	17.23	mg/L	APHA 24th Edition (3500 Ca B)	75	200
3	Chloride	12.50	mg/L	IS 3025 -Part 32	250	1000
4	pH at 25 °C	7.39	-	IS 3025-Part 11	6.5-8.5	No Relaxation
5	Sulphate	10.17	mg/L	APHA 24th Edition (4500 SO ₄ E)	200	400
6	Total Dissolved Solids (TDS)	111.00	mg/L	APHA 24th Edition (2540 C)	500	2000
7	Total Hardness as CaCO ₃	75.00	mg/L	APHA 24th Edition (2340 C)	200	600
8	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
9	Nitrate	1.95	mg/l	APHA 24th Edn 4500 NO ₃ B	45	No Relaxation
10	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent
11	Free residual chlorine (FRC)	BQL (QL=0.5)	mg/L	IS 3025 Part 26	0.2	1

AL & PL As Per IS 10500

NS=Not Specified, BQL=Below Quantification Limit,QL= Quantification Limit


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 Gyanwati Shukla & Dr. Haragobinda
 Srivardhan




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 Payal Patel

Page No : 1/1

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CERTIFICATE OF ANALYSIS

Report Number: GGMP/ PN/2786E/12/03

MITSUI KINZOKU COMPONENTS INDIA PVT. LTD.

PLOT NO. : AV - 38, SANAND - 2 INDUSTRIAL ESTATE, AHMADABAD

Reporting Date : 27/12/2025



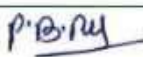
TC-7073


SAMPLE DETAILS


Lab ID:	Lab/PN/2786E/12/03	Sampling Date:	-
Sample Drawn By:	Customer	Sample Receipt Date:	20/12/2025
Sample Type:	Waste Water	Analysis Start Date:	20/12/2025
Sample Description:	ETP Inlet	Analysis End Date:	26/12/2025
Sample Quantity:	6.5 L	Sampling Method:	Sample Is Not Drawn By Lab
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	Norm
1	pH at 25 °C	7.18	-	IS 3025- Part 11	-
2	Total Dissolved Solids (TDS)	460.00	mg/L	APHA 24th Edn 2540 C	-
3	Total Suspended Solids (TSS)	18232.00	mg/L	APHA 24th Edn 2540 D	-
4	Oil and Grease	BQL (QL=2)	mg/L	IS 3025- Part 39	-
5	Chemical Oxygen Demand (COD)	400.00	mg/L	APHA 24th Edn 5220 B	-
6	Residual Chlorine	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 Cl B	-
7	Calcium as Ca	31.26	mg/L	APHA 24th Edn 3500 Ca B	-
8	Magnesium as Mg	44.71	mg/L	APHA 24th Edn 3500 Mg B	-
9	BOD at 27 °C for 3 days	120.00	mg/L	IS 3025- Part 44	-
10	Nickel	1.39	mg/L	GGMP/SOP/W&WW/46	-
11	Palladium	3.47	mg/L	GGMP/SOP/W&WW/46	-
12	Platinum	4.82	mg/L	GGMP/SOP/W&WW/46	-

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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 Payal Patel


 Reviewed & Authorized by
 Gyanvati Shukla & Dr. Haragobinda Srichandan



Page No : 1/2

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**U. T. Administration of
Dadra & Nagar Haveli and Daman & Diu,
Office of the Executive Engineer,
P.W.D., Work Division No.II
DIU – 396 220.**



No. EE/PWD/DIU/WD-II/2025-26/1884

Dated :- 15/01/2026

To,
The Secretary, (P.W.D),
DNH & DD.

Sub : **Submission of Action Taken Report (ATR) in compliance with the direction of the Hon'ble National Green Tribunal in Original Application No. 728/2023-Reg.**

With reference to the above subject the details of the water supply system in Diu District are as under:

A. Surface water:

- Surface water is the main source of drinking water supply in Diu District catering to almost 100% drinking water demand.
- The supply takes place Raw water form Gujarat State through pipe network from Raval Dam by GWSSB, 4.5MLD and from Narmada Scheme by GWIL, 4.5MLD. Total 09 MLD and treated at Water Treatment Plant, it is then distributed to domestic, commercial and industrial units through a network of ESR and distribution lines. In total there are two WTPs with total capacity of 12.50 MLD. This is sufficient to cater to total water demand of Diu District which stands at about 09 MLD.
- In Diu District 5,352 Rural Households, 04 Panchayat Ghar, 08 Health Centre, 19 Govt. Offices, 15 Schools and 29 Anganwadies are connected with treated water supply. Total 5,447 Nos. Rural House Connections were provided in Diu District.

B. Quality monitoring, preventive and protective measures being undertaken with respect to drinking water supply:

- PWD is the nodal department to ensure safe drinking water supply to all the all residents.
- PWD conducts water quality testing on regular basis. The samples are collected from multiple sources such as Treatment Plant & consumer ends, etc.

C. Ground Water Supply:

- Groundwater is not used for supplying drinking water supply in Diu district.

This is for your kind information and further necessary action please.

Yours Faithfully,


Executive Engineer,
P.W.D., Work Division No.II,
DIU.

Copy Submitted to:-

1. The Deputy Secretary, PWD, DNH & DD for kind information please.
2. The Chief Engineer, PWD, DNH & DD for kind information please.
3. The Assistant Engineer, PWD, SD-I, Diu.
4. Guard File.



TALUKA LABORATORY,
G.W.S. & S. BOARD,
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Tulsi Shyan Road
Opp: Rokadiya Hanuma Temple,
Una -362560, Dist.-Gir Somnath
Ph -02875-221570



તાલુકા પ્રયોગશાળા ગુના
ગુ. પા. પુ. અને સ. બોર્ડ
"જલ ભવન" તુલસી શ્યામ રોડ,
રોકડીયા હનુમાન મંદિર સામે
ગુના-૩૬૨૫૬૦
ફોન નં ૦૨૮૭૫. ૨૨૧૫૭૦

e-mail:- unalab5555@gmail.com

Test Report

Name & Address of Customer:-
Assistant Engineer
Public Work Department
Sub-Division-I
Diu
Diu

Customer Reference No.:-
Sample Submitted by :
Date of Sample Receipt :
Analysis Starting Date :
Analysis Completion Date :
ULR No.

No.PWDS/D-1/DIUF:2025-26/1035
Sender
03-Nov-25
03-Nov-25
04-Nov-25

Discipline : Chemical Testing		Group : Water		
Test Report No.:	805/2025-26	Date of Issue :	06-11-2025	
Sample ID :	TUCW-805/11-25	Mode of Sample:	--	
Main Source :	Surface water	Source :	Tap Water	
Location :	Nxc Circuit House			
Village :	Diu	Habitation :	Diu	
Taluka :	Diu	District :	Diu	
Latitude :	0	Longitude :	0	
Kindly find herewith the Analytical Results.		Sample Type:	Drinking Water	
Sr. No.	Parameter	Unit	Reference Method :	Analytical Value
1	Colour	Hazen	APHA (23 rd Ed.2017), Method: 2120 C	1.04
2	Odour	-	IS 3025 (Part-5) - 2018 (Second Revision)	Agreeable
3	Taste	-	IS 3025 (Part-8) - 1984 (RA 2017)	Agreeable
4	Turbidity	NTU	APHA (23 rd Ed.2017), Method: 2130 B	1.18
5	pH at 25°C	-	APHA (23 rd Ed.2017) Method: 4500 H ⁺ B	7.88
6	Total Dissolved Solids	mg/l	APHA (23 rd Ed.2017) Method: 2540 C	416
7	Total Hardness (as CaCO ₃)	mg/l	APHA (23 rd Ed.2017) Method: 2340 C	248
8	Calcium (as Ca ⁺²)	mg/l	APHA (23 rd Ed.2017) Method: 3500 Ca ⁺² B	50
9	Magnesium (as Mg ⁺²)	mg/l	APHA (23 rd Ed.2017) Method: 3500-Mg ⁺² B	30
10	Chloride (as Cl ⁻)	mg/l	APHA (23 rd Ed.2017) Method: 4500-Cl ⁻ B	64
11	Sulphate (as SO ₄ ⁻²)	mg/l	APHA (23 rd Ed.2017) Method: 4500-SO ₄ ⁻² E	40
13	Fluoride (as F ⁻)	mg/l	APHA (23 rd Ed.2017) Method: 4500-F ⁻ C	0.26
14	Total Alkalinity (as CaCO ₃)	mg/l	APHA (23 rd Ed.2017) Method: 2320 B	240

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 2. The sample will be destroyed after retention time unless otherwise specified specially.
 3. This report is not to be reproduce wholly or in part, and can't be used be as evidence in court of law.
 4. Please refer back page for IS 10500:2012 (7th Revision) limits.
 5. Abbreviations:- B.D.L. = Below Detection Limit, U.D.L. = Upper Detection Limit.

Issued By:

Arora
Chemist

Authorised Signatory

End of the Test Report



KALRA LABORATORY,
G.W.S. BOARD,
UNA
"Jalbhawan"
Tatal Shivan Road
Opp. Hanakshiya Hanuman Temple,
Una - 362503, DIST - Gtr. Sirohi
Ph. - 02875-221570



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ગુ. પા. પુ. સને ઝલ્લા બોર્ડ
"જલ ભવન" કુલશીખામ રોડ,
રોહડીયા સનુમનમંદિર સામે
બિના 35 2450
ફોન-02875-221570

e-mail :- unalab@siligmail.com

Test Report

Name & Address of Customer:-	Customer Reference No.:	No.PWD/ND-1/DIU/7/2025-26/1035
Assistant Engineer	Sample Submitted by :	Sender
Public Work Department	Date of Sample Receipt :	03-Nov-25
Sub-Division-1	Analysis Starting Date :	03-Nov-25
Diu	Analysis Completion Date :	04-Nov-25
Diu	ULR No.	---

Test Report No.: 804/2025-26	Discipline : Chemical Testing	Group : Water
Sample ID : TL/CW-804/11-25	Date of Issue :	06-11-2025
Main Source : Surface water	Mode of Sample :	--
Location : Pump house Vanakhar	Source :	Tap Water
Village : Vanakhar	Habitation :	Vanakhar
Taluka : Diu	District :	Diu
Latitude : 0	Longitude :	0

Kindly find herewith the Analytical Results.			Sample Type:	Drinking Water
Sz. No.	Parameter	Unit	Reference Method :	Analytical Value
1	Colour	Hazen	APHA (23 rd Ed.2017), Method: 2120 C	1.04
2	Odour	-	IS 3025 (Part-5) - 2018 (Second Revision)	Agreeable
3	Taste	-	IS 3025 (Part-8) - 1984 (RA 2017)	Agreeable
4	Turbidity	NTU	APHA (23 rd Ed.2017), Method: 2130 B	1.16
5	pH at 25°C	-	APHA (23 rd Ed.2017) Method: 4500 H ⁺ B	7.86
6	Total Dissolved Solids	mg/l	APHA (23 rd Ed.2017) Method: 2540 C	414
7	Total Hardness (as CaCO ₃)	mg/l	APHA (23 rd Ed.2017) Method: 2340 C	256
8	Calcium (as Ca ²⁺)	mg/l	APHA (23 rd Ed.2017) Method: 3500 Ca ²⁺ B	51
9	Magnesium (as Mg ²⁺)	mg/l	APHA (23 rd Ed.2017) Method: 3500-Mg ²⁺ B	31
10	Chloride (as Cl ⁻)	mg/l	APHA (23 rd Ed.2017) Method: 4500-Cl ⁻ B	56
11	Sulphate (as SO ₄ ²⁻)	mg/l	APHA (23 rd Ed.2017) Method: 4500-SO ₄ ²⁻ E	41
12	Fluoride (as F ⁻)	mg/l	APHA (23 rd Ed.2017) Method: 4500-F ⁻ C	0.24
14	Total Alkalinity (as CaCO ₃)	mg/l	APHA (23 rd Ed.2017) Method: 2320 B	256

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4. Please refer back page for IS 10500:2012 (2nd Revision) text/s
5. Abbreviations - B.O.L. = Below Detection Limit, U.D.L. = Upper Detection Limit.

Issued By:

[Signature]
Chemist

Authorised Signatory

End of the Test Report



TALUKA LABORATORY,
G.W.S. & S. BOARD,
UNA
"Jalbhavan"
Tulasi Shyan Road
Opp. Rokadiya Hanuma Temple,
Una -362560, Dist.-Gir Somnath
Ph -02875-221570



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"જલ ભવન" - તુલસી શ્યામ રોડ,
રોકડીયા હનુમાન મંદિર તક્ષમે
ઉના-૩૬૨૫૬૦
ફોન-૦૨૮૮૭૫-૨૨૧૫૭૦

e-mail:- unalab555@gmail.com

Test Report

Name & Address of Customer:-
Assistant Engineer
Public Work Department
Sub-Division-I
Diu
Diu

Customer Reference No.:
Sample Submitted by :
Date of Sample Receipt :
Analysis Starting Date :
Analysis Completion Date :
ULR No.

Bin PWDSD-1/DIU/F./2025-26/1035
Sender
03-Nov-25
03-Nov-25
04-Nov-25

Test Report No.:		Discipline : Chemical Testing		Group : Water	
803/2025-26		Date of Issue :		06-11-2025	
Sample ID : TUCW-803/11-25		Mode of Sample:		---	
Main Source : Surface water		Source :		Tap Water	
Location : Pump House Bhavsarwada		Habitation :		Bhavsarwada	
Village : Bhavsarwada		District :		Diu	
Taluka : Diu		Longitude :		0	
Latitude : 0		Sample Type:		Drinking Water	
Kindly find herewith the Analytical Results.			Analytical Value		
Sr. No.	Parameter	Unit	Reference Method :		
1	Colour	Hazen	APHA (23 rd Ed.2017), Method: 2120 C	1.04	
2	Odour	-	IS 3025 (Part-5) - 2018 (Second Revision)	Agreeable	
3	Taste	-	IS 3025 (Part-8) - 1984 (RA 2017)	Agreeable	
4	Turbidity	NTU	APHA (23 rd Ed.2017), Method: 2130 B	1.14	
5	pH at 25°C	-	APHA (23 rd Ed.2017) Method: 4500 H ⁺ B	7.94	
6	Total Dissolved Solids	mg/l	APHA (23 rd Ed.2017) Method: 2540 C	408	
7	Total Hardness (as CaCO ₃)	mg/l	APHA (23 rd Ed.2017) Method: 2340 C	240	
8	Calcium (as Ca ²⁺)	mg/l	APHA (23 rd Ed.2017) Method: 3500 Ca ²⁺ B	48	
9	Magnesium (as Mg ²⁺)	mg/l	APHA (23 rd Ed.2017) Method: 3500-Mg ²⁺ B	29	
10	Chloride (as Cl ⁻)	mg/l	APHA (23 rd Ed.2017) Method: 4500-Cl ⁻ B	48	
11	Sulphate (as SO ₄ ²⁻)	mg/l	APHA (23 rd Ed.2017) Method: 4500-SO ₄ ²⁻ E	39	
13	Fluoride (as F ⁻)	mg/l	APHA (23 rd Ed.2017) Method: 4500-F ⁻ C	0.22	
14	Total Alkalinity (as CaCO ₃)	mg/l	APHA (23 rd Ed.2017) Method: 2320 B	264	

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5. Abbreviations:- B.D.L. = Below Detection Limit, U.D.L. = Upper Detection Limit.

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Chemist.

Authorised Signatory

End of the Test Report

G.W.No. TLU/C. Report/ of 2025, DL 06 / 11 / 2025.

Page 1 of 1



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Ph - 02875-221570



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રોકેડીયા હનુમાન મંદિર સમીપે
ઉના-૩૬૨૫૦૦
ફોન નં ૦૨૮૭૫-૨૨૧૫૭૦

e-mail:- unalab555@gmail.com

Test Report

Name & Address of Customer:-
Assistant Engineer
Public Work Department
Sub-Division-I
Diu
Diu

Customer Reference No.:
Sample Submitted by :
Date of Sample Receipt :
Analysis Starting Date :
Analysis Completion Date :
L.R. No.

No PWD/SO-I/DIU/F/2025-26/1035
Sender
03-Nov-25
03-Nov-25
04-Nov-25

Test Report No.:	802/2025-26	Discipline : Chemical Testing	Group : Water
Sample ID :	TUCW-802/11-25	Date of Issue :	06-11-2025
Main Source :	Surface water	Mode of Sample:	--
Location :	W.T.P Kevdi PumpHouse	Source :	Tap Water
Village :	Kevdi	Habitation :	Kevdi
Taluka :	Diu	District :	Diu
Latitude :	0	Longitude :	0

Kindly find herewith the Analytical Results.

Sr. No.	Parameter	Unit	Reference Method :	Analytical Value
1	Colour	Hazen	APHA (23 rd Ed.2017), Method: 2120 C	1.04
2	Odour	-	IS 3025 (Part-5) - 2018 (Second Revision)	Agreeable
3	Taste	-	IS 3025 (Part-8) - 1984 (RA 2017)	Agreeable
4	Turbidity	NTU	APHA (23 rd Ed.2017), Method: 2130 B	1.22
5	pH at 25°C	-	APHA (23 rd Ed.2017) Method: 4500 H ⁺ B	7.98
6	Total Dissolved Solids	mg/l	APHA (23 rd Ed.2017) Method: 2540 C	414
7	Total Hardness (as CaCO ₃)	mg/l	APHA (23 rd Ed.2017) Method: 2340 C	256
8	Calcium (as Ca ⁺²)	mg/l	APHA (23 rd Ed.2017) Method: 3500 Ca ⁺² B	51
9	Magnesium (as Mg ⁺²)	mg/l	APHA (23 rd Ed.2017) Method: 3500-Mg ⁺² B	31
10	Chloride (as Cl ⁻)	mg/l	APHA (23 rd Ed.2017) Method: 4500-Cl ⁻ B	56
11	Sulphate (as SO ₄ ⁻²)	mg/l	APHA (23 rd Ed.2017) Method: 4500-SO ₄ ⁻² E	41
13	Fluoride (as F ⁻)	mg/l	APHA (23 rd Ed.2017) Method: 4500-F ⁻ C	0.26
14	Total Alkalinity (as CaCO ₃)	mg/l	APHA (23 rd Ed.2017) Method: 2320 B	248

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5. Abbreviation - B.D.L. = Below Detection Limit, U.D.L. = Upper Detection Limit.

Issued By:

(Signature)
Chemist.
Authorised Signatory

End of the Test Report

O.W.No. TLI/C. Report: of 2025, Dt. 06 / 11 /2025.



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રોકડીયા હનુમાનમંદિર સામે
ઉના-૩૬૨૫૬૦
ફોન નં.૦૨૮૮.૭૫.૨૨૧૫.૭૦

e-mail :- unalab555@gmail.com

Test Report

Name & Address of Customer:-
Assistant Engineer
Public Work Department
Sub-Division-I
Diu
Diu

Customer Reference No.:
Sample Submitted by :
Date of Sample Receipt :
Analysis Starting Date :
Analysis Completion Date :
ULR No.

No PWD/SD-I/DIU/E./2025-26/1035
Sender
03-Nov-25
03-Nov-25
04-Nov-25

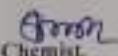
Test Report No.:	801/2025-26	Discipline : Chemical Testing	Group : Water
Sample ID :	TUCW-801/11-26	Date of Issue :	06-11-2025
Main Source :	Surface water	Mode of Sample:	--
Location :	Pump House Gandhipara-Diu	Source :	Tap Water
Village :	Gandhipara	Habitation :	Gandhipara
Taluka :	Diu	District :	Diu
Latitude :	0	Longitude :	0

Kindly find herewith the Analytical Results.			Sample Type:	Drinking Water
Sr. No.	Parameter	Unit	Reference Method :	Analytical Value
1	Colour	Hazen	APHA (23 rd Ed.2017), Method: 2120 C	1.04
2	Odour	-	IS 3025 (Part-5) - 2018 (Second Revision)	Agreeable
3	Taste	-	IS 3025 (Part-8) - 1984 (RA 2017)	Agreeable
4	Turbidity	NTU	APHA (23 rd Ed.2017), Method: 2130 B	1.08
5	pH at 25°C	-	APHA (23 rd Ed.2017) Method: 4500 H ⁺ B	7.94
6	Total Dissolved Solids	mg/l	APHA (23 rd Ed.2017) Method: 2540 C	436
7	Total Hardness (as CaCO ₃)	mg/l	APHA (23 rd Ed.2017) Method: 2340 C	248
8	Calcium (as Ca ⁺²)	mg/l	APHA (23 rd Ed.2017) Method: 3500 Ca ⁺² B	50
9	Magnesium (as Mg ⁺²)	mg/l	APHA (23 rd Ed.2017) Method: 3500-Mg ⁺² B	30
10	Chloride (as Cl ⁻)	mg/l	APHA (23 rd Ed.2017) Method: 4500-Cl ⁻ B	72
11	Sulphate (as SO ₄ ⁻²)	mg/l	APHA (23 rd Ed.2017) Method: 4500-SO ₄ ⁻² E	40
13	Fluoride (as F ⁻)	mg/l	APHA (23 rd Ed.2017) Method: 4500-F ⁻ C	0.22
14	Total Alkalinity (as CaCO ₃)	mg/l	APHA (23 rd Ed.2017) Method: 2320 B	256

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5. Abbreviations:- B.D.L. = Below Detection Limit, U.D.L. = Upper Detection Limit.

Issued By:


Chemist.

Authorised Signatory

End of the Test Report

O.W.No. TLU/C. Report/

Jul 2025, Di. 06/11/2025.

Page 1 of 1



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રોકડીયા સનુમાન મંદિર સામે
ઉના ૩૬૨૫૬૦
ફોન નં ૦૨૮૭૫-૨૨૧૫૭૦

e-mail: unalab555@gmail.com

Test Report

Name & Address of Customer:- Assistant Engineer
Public Work Department
Sub-Division-I
Diu
Diu

Customer Reference No.: No.PWD/SD-1/DIU/F/2025-26/1035

Sample Submitted by: Sender
Date of Sample Receipt: 03-Nov-25
Analysis Starting Date: 03-Nov-25
Analysis Completion Date: 04-Nov-25
ULR No. ---

Discipline : Chemical Testing		Group : Water
Test Report No.:	800/2025-26	Date of Issue :
Sample ID :	TUCW-800/11-25	Mode of Sample:
Main Source :	Surface water	Source :
Location :	W.T.P Ghoghala	
Village :	Ghoghala	Habitation :
Taluka :	Diu	District :
Latitude :	0	Longitude :

Kindly find herewith the Analytical Results.			Sample Type:	Drinking Water
Sr. No.	Parameter	Unit	Reference Method :	Analytical Value
1	Colour	Hazen	APHA (23 rd Ed.2017), Method: 2120 C	1.04
2	Odour	-	IS 3025 (Part-5) - 2018 (Second Revision)	Agreeable
3	Taste	-	IS 3025 (Part-8) - 1984 (RA 2017)	Agreeable
4	Turbidity	NTU	APHA (23 rd Ed.2017), Method: 2130 B	1.18
5	pH at 25°C	-	APHA (23 rd Ed.2017) Method: 4500 H ⁺ B	7.88
6	Total Dissolved Solids	mg/l	APHA (23 rd Ed.2017) Method: 2540 C	416
7	Total Hardness (as CaCO ₃)	mg/l	APHA (23 rd Ed.2017) Method: 2340 C	240
8	Calcium (as Ca ²⁺)	mg/l	APHA (23 rd Ed.2017) Method: 3500 Ca ²⁺ B	48
9	Magnesium (as Mg ²⁺)	mg/l	APHA (23 rd Ed.2017) Method: 3500-Mg ²⁺ B	29
10	Chloride (as Cl ⁻)	mg/l	APHA (23 rd Ed.2017) Method: 4500-Cl ⁻ B	64
11	Sulphate (as SO ₄ ²⁻)	mg/l	APHA (23 rd Ed.2017) Method: 4500-SO ₄ ²⁻ E	39
13	Fluoride (as F ⁻)	mg/l	APHA (23 rd Ed.2017) Method: 4500-F ⁻ C	0.24
14	Total Alkalinity (as CaCO ₃)	mg/l	APHA (23 rd Ed.2017) Method: 2320 B	248

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 4. Please refer back page for IS-10500:2012 (2nd Revision) limits.
 5. Abbreviation: - B.D.L. = Below Detection Limit, U.D.L. = Upper Detection Limit.

Issued By:

[Signature]
Chemist.

Authorised Signatory.

End of the Test Report



TALUKA LABORATORY,
G.W.S. & S. BOARD,
UNA
"Jalbhavan"
Tulasi Shyan Road
Opp. Rokadiya Hanuman Temple,
Una - 362560, Dist. - Gir Somnath
Ph - 02825-221570



રાજ્ય પાણી સંચયક કોર્પોરેશન
ગુ. પા. પુ. સં. ગ. વ. સ. બોર્ડ
"જલ ભવન" - તુલસી શ્યામ રોડ,
રોકડીયા રાજાજી મંદિર સામે
ઉના-૩૬૨૫૬૦
ફોન નં ૦૨૮૨૫-૨૨૧૫૭૦

e-mail:- unalab555@gmail.com

Test Report

Name & Address of Customer:-
Assistant Engineer
Public Work Department
Sub-Division-1
Diu
Diu

Customer Reference No.:
Sample Submitted by :
Date of Sample Receipt :
Analysis Starting Date :
Analysis Completion Date :
ULR No.

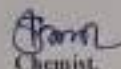
No.PWDS/D-1/DIU/F/2025-26/1035
Sender
03-Nov-25
03-Nov-25
04-Nov-25
.....

Test Report No.:		Discipline : Chemical Testing		Group : Water	
806/2025-26		Date of Issue :		06-11-2025	
Sample ID : TUCW-806/11-25		Mode of Sample:		--	
Main Source : Surface water		Source :		Tap Water	
Location : Gov. Circuit House Ghoghla (Sugar)		Habitation :		Ghoghla	
Village : Ghoghla		District :		Diu	
Taluka : Diu		Longitude :		0	
Latitude : 0		Sample Type:		Drinking Water	
Sr. No.	Parameter	Unit	Reference Method :	Analytical Value	
1	Colour	Hazen	APHA (23 rd Ed.2017), Method: 2120 C	1.04	
2	Odour	-	IS 3025 (Part-5) - 2018 (Second Revision)	Agreeable	
3	Taste	-	IS 3025 (Part-8) - 1984 (RA 2017)	Agreeable	
4	Turbidity	NTU	APHA (23 rd Ed.2017), Method: 2130 B	1.12	
5	pH at 25°C	-	APHA (23 rd Ed.2017) Method: 4500 H ⁺ B	7.94	
6	Total Dissolved Solids	mg/l	APHA (23 rd Ed.2017) Method: 2540 C	410	
7	Total Hardness (as CaCO ₃)	mg/l	APHA (23 rd Ed.2017) Method: 2340 C	232	
8	Calcium (as Ca ⁺⁺)	mg/l	APHA (23 rd Ed.2017) Method: 3500 Ca ⁺⁺ B	46	
9	Magnesium (as Mg ⁺⁺)	mg/l	APHA (23 rd Ed.2017) Method: 3500-Mg ⁺⁺ B	28	
10	Chloride (as Cl ⁻)	mg/l	APHA (23 rd Ed.2017) Method: 4500-Cl ⁻ B	56	
11	Sulphate (as SO ₄ ⁻²)	mg/l	APHA (23 rd Ed.2017) Method: 4500-SO ₄ ⁻² E	37	
13	Fluoride (as F ⁻)	mg/l	APHA (23 rd Ed.2017) Method: 4500-F ⁻ C	0.22	
14	Total Alkalinity (as CaCO ₃)	mg/l	APHA (23 rd Ed.2017) Method: 2320 B	256	

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5. Abbreviations: B.D.L. = Below Detection Limit, U.D.L. = Upper Detection Limit

Issued By:


Chemist.

Authorised Signatory

End of the Test Report

O.W.No. T.U.C. Report/

Jul 2025, Dt. 06/11/2025



TALUKA LABORATORY,
G.W.S. & S. BOARD,
UNA
"Jalbhanan",
Tulsi Shyan Road
Opp. Rokadiya Hanuma Temple,
Una - 362560, Dist - Gir Somnath
Ph. - 02875-221570



તાલુકા પ્રયોગશાળા, ઉના
ગુ. પા. પુ. અને ગ.વ.સ. બોર્ડ
"જાલભવન" તુલસીશ્યામ રોડ,
રોકડીયા હનુમાન મંદિર સામે
ઉના-૩૬૨૫૬૦
ફોન-૦૨૮૭૫-૨૨૧૫૭૦

e-mail:- unalab555@gmail.com

Test Report

Name & Address of Customer:-
Assistant Engineer
Public Work Department
Sub-Division-1
Diu
Diu

Customer Reference No.:
Sample Submitted by :
Date of Sample Receipt :
Analysis Starting Date :
Analysis Completion Date :
LLR No.

No.PWD/SD-1/DIU/F/2025-26/1035
Sender
03-Nov-25
03-Nov-25
04-Nov-25
.....

Test Report No.:	806/2025-26	Discipline : Chemical Testing	Group : Water
Sample ID :	TUCW-806/11-25	Date of Issue :	06-11-2025
Main Source :	Surface water	Mode of Sample:	--
Location :	Gov Circuit House Ghoghala (Sugeri)	Source :	Tap Water
Village :	Ghoghala	Habitation :	Ghoghala
Taluka :	Diu	District :	Diu
Latitude :	0	Longitude :	0

Kindly find herewith the Analytical Results.

Sr. No.	Parameter	Unit	Reference Method :	Analytical Value
1	Colour	Hazen	APHA (23 rd Ed.2017), Method: 2120 C	1.04
2	Odour	-	IS 3025 (Part-5) - 2018 (Second Revision)	Agreeable
3	Taste	-	IS 3025 (Part-8) - 1984 (RA 2017)	Agreeable
4	Turbidity	NTU	APHA (23 rd Ed.2017), Method: 2130 B	1.12
5	pH at 25°C	-	APHA (23 rd Ed.2017) Method: 4500 H ⁺ B	7.94
6	Total Dissolved Solids	mg/l	APHA (23 rd Ed.2017) Method: 2540 C	410
7	Total Hardness (as CaCO ₃)	mg/l	APHA (23 rd Ed.2017) Method: 2340 C	232
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9	Magnessium (as Mg ²⁺)	mg/l	APHA (23 rd Ed.2017) Method: 3500-Mg ²⁺ B	28
10	Chloride (as Cl ⁻)	mg/l	APHA (23 rd Ed.2017) Method: 4500-Cl ⁻ B	56
11	Sulphate (as SO ₄ ²⁻)	mg/l	APHA (23 rd Ed.2017) Method: 4500-SO ₄ ²⁻ E	37
13	Fluoride (as F ⁻)	mg/l	APHA (23 rd Ed.2017) Method: 4500-F ⁻ C	0.22
14	Total Alkalinity (as CaCO ₃)	mg/l	APHA (23 rd Ed.2017) Method: 2320 B	256

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 4. Please refer back page for IS 4050:2012 (2nd Revision) limits.
 5. Abbreviations:- B.D.L. = Below Detection Limit, U.D.L. = Upper Detection Limit

Issued By:

[Signature]
Chemist

Authorised Signatory

End of the Test Report

No. SECY(FEWL)/DNH&DD/NGT/2025-2026/01

Date: 15/01/2026

16

To,

1. The Secretary,
Public Works Department,
Daman & Diu.
2. The Chief Officer,
Silvassa Municipal Corporation,
Silvassa.
3. The Chief Executive Officer,
District Panchayat,
Dadra & Nagar Haveli.

Subject: Submission of Action Taken Report (ATR) in compliance with the directions of the Hon'ble National Green Tribunal in Original Application No. 728/2023 – Reg.

Sir,

I am directed to invite your attention to the matter of **Original Application No. 728/2023**, pending before the **Hon'ble National Green Tribunal, Principal Bench, New Delhi**, titled "News item appearing in Hindustan dated 30.11.2023 titled 'Arsenic found in ground water in 25 States, fluoride in 27 States: Govt.'".

2. In the above-mentioned matter, the Hon'ble Tribunal has issued notices to all concerned Respondents and has directed the concerned authorities to **submit details of preventive and protective measures undertaken or proposed** to address the issue of contamination of groundwater, including arsenic and fluoride, within their respective jurisdictions.
3. In this connection, copies of the Orders vide order dated 20/12/2023 and 26/04/2024 of the Hon'ble National Green Tribunal are enclosed herewith for ready reference.
4. You are hereby requested to furnish the **Action Taken Report (ATR)** clearly indicating:
 - Preventive and protective steps taken so far;
 - Measures proposed/planned to address groundwater contamination;
 - Any monitoring, mitigation, or remedial actions initiated; and
 - Relevant supporting data/documents, if any.

सचिव (सो.नि.वि.) / Of the Secretary (P.W.D.)
 दमण नगर दमण एवं दीव / DNH and Daman & Diu
 फाइल/लेटर नं. / File/Letter No. 01
 प्राप्त दिनांक / Inward Date 16/01/26
 जासक दिनांक / Outward Date.....

- To ensure supply of arsenic/fluoride-free drinking water in the U.T of DNH & DD with the relevant supporting documents.
5. The information furnished by your office shall be directly submitted to the Hon'ble National Green Tribunal Principal Bench, New Delhi, through the E-Filing module of NGT and Central Ground Water Authority, with due intimation to this office.
 6. In view of the timelines prescribed by the Hon'ble Tribunal, **this matter may please be treated as MOST URGENT**, and the ATR may be submitted at the earliest.



(Saurabh Mishra) I.A.S.
Secretary (Environment, Forest & Wildlife)
Dadra & Nagar Haveli and Daman & Diu

Enclosure:

- Copies of Order vide dated, 20.12.2023 and 26.04.2024 of the Hon'ble National Green Tribunal in O A, No 72B/2023

In re: News item appearing in Hindustan dated 30.11.2023 titled "Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt."

Date of hearing: 20.12.2023

**CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent: Mr. G. C. George, Adv. for CGWA

ORDER

1. This original application under Section 14 and 15 of National Green Tribunal Act, 2010 (hereinafter referred to as **NGT Act, 2010**) has been registered by exercising *suo moto* jurisdiction based on the newspaper report published in Business Standard under the heading "Arsenic found in groundwater in 25 States, fluoride in 27 States: Govt.". The report says that Arsenic has been detected in ground water in parts of 230 Districts and 25 States and fluoride in 469 Districts and 27 States and statement to this effect was made by Union Minister of State for Jal Shakti and Rajya Sabha. It is also stated that ground water contamination reported by Central Ground Water Board (hereinafter referred to as **CGWB**) is mostly geogenic in nature and does not show significant change over the years. The newspaper item states that studies indicate occurrence of arsenic and fluoride in ground water beyond permissible limits set by the Bureau of Indian Standards for human consumption in isolated pockets of various States and Union Territories.

2. On the advance notice issued to Central Ground Water Authority (hereinafter referred to as **CGWA**), it has submitted its report dated

extracts from the report is reproduced as under:-

***2. Monitoring and Studies on Ground Water Quality By CGWB**

Water being State subject, study on ground water quality and making available safe water to public falls under States' mandate. Being the apex organization for ground water, Central Ground Water Board (CGWB) generates ground water quality data on a regional scale during various scientific studies and ground water quality monitoring throughout the country. The periodic monitoring of water quality is done by CGWB once in every year during the pre-monsoon season in which water samples are collected from about 17500 water quality monitoring stations of CGWB spread over the country and chemical analysis is carried out. The water quality monitoring stations comprise of various sources of ground water viz. dugwells, borewells, tubewells, piezometers and springs etc. CGWB has 16 chemical laboratories in different states of the country for water sample analysis, out of which 10 laboratories are NA131, accredited. The total number of samples analysed in these chemical laboratories are in the range of 27500-32500 annually. The laboratories of CGWB analyse the ground water samples for 15 major chemical parameters which include (pH, EC, Ca, Mg, Tl, Na, K, F, CO₃, HCO₃, SO₄, Cl, NO₃, SiO₂, PO₄) and heavy/trace elements (Fe, Mn, Cu, Zn, Cd, Cr, Pb, As& U) on need basis.

Apart from routine regional scale ground water quality monitoring CGWB has also taken up various studies on ground water quality and contamination of ground water as mentioned below:

- Under the National Aquifer Mapping Programme (NAQUM) of CGWB, special attention is being given to the aspect of ground water quality including contamination by toxic substances such as Arsenic (As) and Fluoride (F) in ground water.
- CGWB along with National Institute of Hydrology (NIH-1) prepared a report on "Mitigation and Remedy of Ground Water menace in India: A Vision Document" in 2019.
- The study on identification of Arsenic hotspots throughout the country has been started from 2015 by CGWB. Since then, periodic monitoring of As is being done in the identified hot spot states.
- An MoU was signed between CGWB & GSI on 05-01-2022 for five years. Study on Uranium, Lead, Arsenic, Fluoride and Mercury

- Study on Uranium, Lead, Strontium, Cadmium and mercury Contamination of Ground Water in the industrial area of North Guwahati, Kamrup, Assam.
- Reassessment of Arsenic contamination in Patna & Bhojpur District, Bihar.
- Tracing the source of Uranium in ground water resources of Biharsarif and Roh block in Nawada district of Bihar.
- Geo-environmental appraisal of Fluoride contamination and assessment of toxic heavy metals in Bagbahara area, Mahasamund district, Chhattisgarh.
- Assessment of fluoride contamination in surface and groundwater and its management in Jharkhand.
- Study on Uranium, Fluoride contamination of Ground Water in Mathura, Hathras and Aligarh Districts, Uttar Pradesh.

3. Arsenic (As) contamination of Ground Water in India

Arsenic is a naturally occurring trace element found in rocks, soils and the water in contact with them. Arsenic has been recognized as a toxic element and is considered a human health hazard. The maximum permissible limit of Arsenic for drinking purpose is 0.01 mg/L (or 10 ppb) as per BIS (Bureau of Indian Standards) Drinking Water Standards (IS 10500:2012). The BIS permissible limit of Arsenic was revised from 0.05 mg/L (50 ppb) to 0.01 mg/L (10 ppb) in the year 2015.

Arsenic hotspots of India

The occurrence of Arsenic in ground water was first reported in 1980 in West Bengal in India. Occurrence of Arsenic in groundwater, in excess to the permissible limit of 10 ppb in the Ganges Brahmaputra fluvial plains in India covering seven states namely, West Bengal, Jharkhand, Bihar, Uttar Pradesh in flood plain of Ganga River; Assam and Manipur in flood plain of Brahmaputra and Imphal rivers and Rajnandgaon in Chhattisgarh. The most affected areas are on the eastern side of Bhagirathi River in the districts of Malda, Murshidabad, Nadia, North 24 Parganas and South 24 Parganas and western side of the districts of Howrah, Hugli and Bardhaman. The occurrence of Arsenic in the states of Bihar, West Bengal and Uttar Pradesh is in alluvial formations. The occurrence of Arsenic in ground water is mainly in the aquifers upto 100 m depth. The deeper aquifers are free from Arsenic contamination. In the state of Chhattisgarh, it is in the volcanic rocks exclusively confined to N-S trending Dongargarh Kotri ancient rift zone. It has also been reported in Golaghat, Jorhat, Lakhimpur, Nagaon, Nalbari, Sibsagar, Sonitpur district of Assam.

Central Ground Water Board is in the process of continuously updating its database on the locations of Arsenic contamination.

Table-1: Districts having Arsenic >0.01 mg/L, in Ground Water in Different States of India 1964

Sl. No.	State	Parts of Districts having As > 10 ppb (0.01 mg/l)	No of Districts
1.	Andhra Pradesh	Amalapur, East Godavari, Guntur, Krishna, Kurnool, Nellore, Prakasam	7
2.	Assam	Barak, Bongaigaon, Cachar, Darrang, Dhemaji, Dibrugarh, Dibrui, Goalpara, Golaghat, Hailakandi, Jorhat, Kamrup, Karimganj, Lakhimpur, Morigaon, Nagaon, Nalbari, Sibsagar, Sonitpur, Bistamukh	21
3.	Bihar	Araria, Begusarai, Bhagalpur, Bhojpur, Buxar, Darbhanga, Katihar, Khagaria, Kishanganj, Lakhisarai, Munger, Patna, Purnea, Samastipur, Saran, Vaishali, E. Champaran, Gopalganj, Sheohar, Supaul, Madhepura, Muzaffarpur, Saharsa, Siwan, W. Champaran, Sitamarhi, Madhubani	27
4.	Chhattisgarh	Rajnandgaon, Raipur, Raigarh, Korija	4
5.	Delhi	East Delhi, North East Delhi, South east Delhi, Central, Nazul Land	5
6.	Gujarat	Amreli, Anand, Bharuch, Bhavnagar, Dahod, Gandhinagar, Kachchh, Mehsana, Patan, Rajkot, Surendranagar, Vadodara	12
7.	Haryana	Anbhali, Bhamani, Faridabad, Fatehabad, Hissar, Jhajjar, Jind, Karnal, Panipat, Rohtak, Sirsa, Sonapat, Yamunanagar, Mahendragarh, Patiala, Panchkula, Rewari, Kithal	18
8.	Himachal Pradesh	Kangra	1
9.	Jammu & Kashmir	Jammu, Kathua, Rajouri	3
10.	Jharkhand	Sahibganj, Lohardaga, Gidda, Dhanbad	4
11.	Karnataka	Raichur, Gadag, Yadgir	3
12.	Kerala	Kollam	1
13.	Madhya Pradesh	Betul, Burhanpur, Ukhindwara, Dhar, Khandwa, Mandla, Morena, Neemuch, Umaria	9
14.	Madhya Pradesh	Bilaspur, Thoubai	2
15.	Odisha	Bhadrak, Gajapati, Ganjam, Jagatsinghpur, Kendrapara	5
16.	Punjab	Mansa, Amritsar, Dhatinda, Fazilka, Ferozpur, Gurdaspur	17

concentrations such as 1.0 mg/l. or more above have resulted in staining of tooth enamel while at still higher levels of fluoride ranging between 5.0 and 10 mg/l., further pathological changes such as stiffness of the back and difficulty in performing natural movements may take place.

BIS has recommended an upper desirable limit of 1.0 mg/l. of F as desirable concentration of fluoride in drinking water, which can be extended to 1.5 mg/l. of F in case no alternative source of water is available. Water with concentration of fluoride more than 1.5 mg/L, are not suitable for drinking purposes.

The fluoride content in groundwater from observation wells in a major part of the country is found to be less than 1.0 mg/L. The distribution of ground water samples with fluoride concentration more than 1.5 mg/L at several locations in the States of Andhra Pradesh, Gujarat, Karnataka, Madhya Pradesh, Rajasthan, Chhattisgarh, Haryana, Orissa, Punjab, Tamil Nadu, Kerala, Telangana, Haryana, Uttar Pradesh West Bengal, Bihar, Delhi, Jharkhand, Maharashtra, and Assam West Bengal where the fluoride in ground water exceeds 1.5 mg/L. The state-wise districts where instances of Arsenic > 0.01 mg/L in ground water have been recorded are given in **Table-2**.

Table-2: Districts having localized occurrence of Fluoride (>1.5mg/L) in groundwater in India

Sl. No	State	Parts of Districts having Fluoride (>1.5mg/L)	No of Districts
1.	Andhra Pradesh	Allen, Sirkaratta Raju, Ananthapur, Annamayya, Bapatla, Chittoor, Guntur, Krishna, Kurnool, NTR District, Palnadu, Prakasam, Sirkakulam, SPS Nellore, Sri Balaji Dist, Sri Satyasai District, Visakhapatnam, Vizianagaram, West-Godavari, YSR, Kadapa.	19
2.	Assam	Bongaigaon, Cooch, Dhubri, Dibrugarh, Goalpara, Hailakandi, Kamrup, KarbiAnglong, Lakhimpur, Nagaon, Golaghat, Karimganj, Sivasagar, Jorhat, Sonitpur, Morigaon, Darrang	17
3.	Bihar	Aurangabad, Banka, Bhagalpur, Gaya, Janak, Kaimur(Bhabua), Munger, Nawada, Rohtas, Jehanab, Lakhisarai, Sheikhpura, Nalanda, Saharsa, Supaul, Samastipur, Sheikhpura, Nalanda, Muzaffarpur	19
4.	Chhattisgarh	Bastar, Balod, Balrampur, Bemetra, Bijapur, Durg, Kanker, Kanker, Korba, Koriga, Raigarh, Surgajpur, Surguja, Jashpur, Dhamtari, Mahasamund, Raychandgaon, Bilaspur, Raipur, Mungeli, Janjgir - Champu, Raigarh, Garjibandh	21
5.	Delhi	East Delhi, New Delhi, North West Delhi, Central, South Delhi, South West Delhi, North Delhi, West Delhi	8
6.	Gujarat	Ahmedabad, Anveli, Anand, Anveili, Baruskantha, Bharuch, Bhavnagar, Chota Udaipur, Dahod, Gandhinagar, Jamnagar, Junagadh, Kachchh, Kheda, Mehsana, Panchmahals, Patan, Porbandar,	30

		Kirmal, Nizamabad, Peddapalle, Rajanna, Rungweddy, Sangareddy, Siddipet, Suryapet, Warangal, Yadadri.	
23.	Tripura	Unakoti, Khowai and North Tripura	3
24.	Uttar Pradesh	Agra, Aligarh, Allahabad, Aunsiya, Azamgarh, Banda, Bulandshahar, Chitrakoot, Etah, Etawah, Farrukhabad, Fatehpur, Ghozabadi, G B Nagar, Ghazipur, Gonda, Ghazirabad, Hamirpur, Hathras, Jaunpur, Kannauj, Kanpur Nagar, Kasganj (Kashiram Nagar), Lalitpur, Mahoba, Mainpuri, Mathura, MaunathBithur, Pratapgarh, Rai Bareilly, Shahjahanpur, Sambhartha, Sultanpur, Varanasi and Unnao, Chandauli, Gonda, Hardoi, Sitapur, Jalaun, Amroha, Koppur Dehat, Rampur	43
25.	Uttarakhand	Uttarkashi	1
26.	West Bengal	Bankura, Bardhaman, Birbhum, Dakshindinajpur, Malda, Purulia, Uttaridinajpur, South 24 Parganas, Nadia, Murshidabad, Paschim Medinipore, Paschim Bardhaman	12
27.	DNIT, Daman & Diu	Dadra and Nagar Haveli	1
	Total	27 States/UTs	469 Districts

Thus there are 469 districts in 27 states/UTs across the country where instances of one or more Fluoride contamination have been detected.

5. Mitigation of Ground Water Contamination by As and F

The studies on arsenic and fluoride contamination indicate that occurrence of these contamination in various parts of the country are mostly geogenic in nature, which means these constituents are already in the rock and soil matrix and they get in to the ground water through various chemical processes. There is no conclusive evidence regarding increase in concentration of these contaminants over time. However, when the contaminant is in the ground water, it has the tendency to spread along with the flow of ground water.

Various steps have been taken by the Central Government for facilitating ground water quality improvement/ remediation of contamination in the country, as given below:

1. Data on ground water quality available with CGWB are being shared with concerned State Governments for taking necessary remedial measures such as prohibition of contaminated sources of ground water for drinking purposes and finding alternate sources for drinking water supply.
2. CGWB constructs wells for Exploration of Ground Water. Successful contamination-free wells are handed over to the State Governments for gainful utilization.

affected parts of the states of West Bengal, Bihar and Uttar Pradesh. The arsenic safe deeper aquifer zones have been identified and wells have been constructed tapping the arsenic safe deeper aquifers using innovative cement sealing technique. So far, 522 exploratory wells tapping arsenic safe aquifers have been constructed under NAQUM programme including 40 in Bihar, 188 in West Bengal and 294 in Uttar Pradesh. In addition, the innovative cement sealing technique of CGWB has been shared with the state agencies to utilize to construct arsenic free wells.

4. Awareness generation programs/ workshop on various aspects of ground water including preventing ground water pollution and safe use of contaminated water are being conducted by CGWB periodically.
5. Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti has issued guidelines for control and regulation of groundwater extraction with pan-India applicability notified on 24 September 2020. The guidelines include clauses on 'Measures to be adopted to ensure prevention from pollution in the plant premises of polluting industries/projects'. It is pointed out that ground water in and around polluting industries like Tannery, Slaughter Houses, Dye, Chemical, Coal-washery, other hazardous units, etc. and is generally observed to be polluted. In order to prevent further deterioration of ground water quality in such places, it is essential to take necessary measures for well head protection, such as Tube well/ bore well to be constructed at the place which is hygienically maintained, RCC (Reinforced Concrete Cement) grouting around tubewell, no recharge measures within the plant premises etc."

3. From the report we find that while presence of toxic elements like arsenic and fluoride in ground water, contaminating it and also causing serious toxic effects to human body are admitted but no effective steps have been taken by CGWA, though under law, it is the body responsible for regulating ground water. Report says that water is the subject of State and therefore, CGWA on its own is not capable of taking any serious action in matter but this contention has been rejected long back by the Supreme Court in MC Mehta vs. UOI, (1997) 11 SCC 312 and order of

responsibility and obligations and taking such flimsy grounds which have already been rejected by the Apex Court itself.

1970

4. Be that as it may since, various States are involved in the matter, we find it appropriate to implead them as they all are necessary parties and hear the matter after notice to them.

5. Let following be impleaded as respondents:-

1. State of Andhra Pradesh through Chief Secretary, Amaravati, 1st Block, 1st Floor, A.P Secretariat Office, Velagapudi-522023;
2. State of Assam through Chief Secretary, Dispur, Block- C, 3rd Floor, Assam Sachivalaya, Dispur, Guwahati-781006;
3. State of Bihar through Chief Secretary, Patna, Main Secretariat, Patna 800015;
4. State of Chhattisgarh through Chief Secretary, Raipur, Mahanadi Bhawan, Mantralaya, Naya Raipur-492002;
5. UT Delhi (Delhi) through Chief Secretary, Delhi Secretariat, IP Estate, New Delhi-110002;
6. State of Gujarat (Gandhinagar) through Chief Secretary, 1st Block, 5th Floor, Sachivalaya, Gandhinagar-382010;
7. State of Haryana (Chandigarh) through Chief Secretary, 4th Floor, Haryana Civil Secretariat, Sector-I, Chandigarh-160019;
8. State of Himachal Pradesh (Shimla) through Chief Secretary,
9. UT Jammu & Kashmir through Chief Secretary Government of Himachal Pradesh, H.P. Secretariat, Shimla-171002;
10. State of Jharkhand (Ranchi) through Chief Secretary, 1st Floor, Project Building, Dhurwa, Ranchi -834004;
11. State of Karnataka (Bengaluru) through Chief Secretary, Room No. 320, 3rd Floor, Vidhana Soudha, Bengaluru-560001;
12. State of Kerala (Thiruvananthapuram) through Chief Secretary, Government of Kerala, Secretariat, Thiruvananthapuram-695001;
13. State of Madhya Pradesh (Bhopal) through Chief Secretary, MP Mantralaya, Vallabh Bhawan, Bhopal-462004;
14. State of Manipur (Imphal) through Chief Secretary, South Block, Old Secretariat, Imphal-795001;
15. State of Odisha (Bhubaneswar) through Chief Secretary, General Administration Department, Odisha Secretariat, Bhubaneswar-751001;
16. State of Punjab (Chandigarh) through Chief Secretary, Chandigarh-160001;

- BOOK 3: 01-1001: Karnataka, Secretariat, Karnataka, Hyderabad;
20. State of Tripura (Agartala) through Chief Secretary, New Secretariat Complex, PO:Secretariat, Agartala 799010;
 21. State of Uttar Pradesh (Lucknow) through Chief Secretary, 1st Floor, Room No. 110, Lal Bahadur Shastri Bhawan, Uttar Pradesh Secretariat, Lucknow-226001;
 22. State of Uttarakhand (Dehradun) through Chief Secretary, 4 Subhash Road, Uttarakhand Secretariat, Dehradun 248001;
 23. State of West Bengal (Kolkata) through Chief Secretary, Nabanna, 13th Floor, 325, Sarat Chatterjee Road, Mandirata, Shibpur, Howrah-711102;
 24. UT DNI Daman & Diu (Daman) through Chief Secretary, Daman & Diu; Secretariat, Fort Area, Moti Daman, Daman (U.T.) - 396220
 25. UT Puducherry (Pondicherry) through Chief Secretary, Chief Secretariat, Goubert Avenue, -605001;
 26. State of Maharashtra (Mumbai) through Chief Secretary, CS Office Main Building, Mantralaya, 6th Floor, Madame Cama Road, Mumbai-400032;
 27. State of Meghalaya (Shillong) through Chief Secretary, Main Secretariat Building, Rilang Building, Room No. 321, Meghalaya Secretariat, Shillong-793001;
 28. State of Nagaland (Kohima) through Chief Secretary, Civil Secretariat, Kohima-797004;
 29. CGWA through Member Secretary, 18/11, Jamnagar House, Man Singh Road New Delhi 110011;
 30. MoEF&CC through its Secretary, Indra Paryavaran Bhawan, Jor Bagh Road, New Delhi 110003.

6. We may also notice at this stage that the problem of contamination of ground water due to arsenic in the context of certain Districts of State of UP and some other States like Assam, Bihar, Jharkhand, Karnataka, Punjab and West Bengal was considered by this Tribunal in O.A. No. 384/2019, Mrs. Sumita Pandey & Anr. vs Union of India & Ors. & while disposing of the matter finally vide judgment dated 01.02.2021, the Tribunal directed as under:

"16. In view of the above, let further steps in the matter be taken by the concerned States which may be monitored by the MoJS at the National level and by the Chief Secretaries of the concerned States, particularly in West Bengal and Punjab. The Chief Secretary, UP may sort out inter departmental responsibilities and ensure compliance with regard to dismantling of hand pumps in arsenic

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Due attention may be given to cover other geogenic contaminants like fluoride, nitrate and other contaminants harmful to human and animal health as well as for irrigation. CPCB and SPCBs/PCCs may give emphasis to remediate identified contaminated sites having potential threats to groundwater contamination as directed vide order dated 29.01.2021 in OA No. 804/2018, *Rajive Narayan & Anr. vs. Union of India & Ors.*

MoJS may, in contaminated areas where there is geogenic contamination, explore possibility of rain water harvesting systems for recharging and dilution of the contaminated water and also avoiding excessive abstraction of groundwater, so that building of contaminants does not take place."

7. The issue raised in the present matter with regard to presence of arsenic and fluoride in ground water in such large number of States and Districts is very serious and requires urgent preventive and protective steps by all concerned authorities.

8. Let Notices be issued to all the above respondents. Response may be filed by above respondents within one month after receipt of notice, by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

9. List this matter on 15.02.2024.

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

December 20, 2023
Original Application No. 728/2023
SN

1973

News Item titled "arsenic found in groundwater in 25 States fluoride in 27 states: Gov" appearing in Hindustan dated 30.11.2023

Date of hearing: 26.04.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent: Mr. Giji. C. George & Mr. Dheeraj Singh, Advs. for CGWA
Mr. Kaushal Gautam & Ms. Pooja Singh, Adv. for the State of
Uttarakhand & UKPCB
Mr. Nishe Rajen Shenker & Mr. Adim Arvar, Advs. for the State of Kerala
Ms. Richa Kapoor, Ms. Eesha Sharma & Ms. Atika Singh, Advs. for
GNCTD
Mr. Raktul Khurana, Adv. for the State of Haryana
Mr. Pukhramban Ramesh Kumar & Ms. Rajkumari Divyasana, Advs. for
the State of Manipur
Mr. Vinayak Sharma, Adv. for the State of Chhattisgarh (Through VC)
Mr. Sheshank Bajpai, Ms. Stuti Karwal, Ms. Ishita Khurana & Mr.
Shakun S. Shukla, Advs. for the State of Odisha
Mr. Jogy Scaria & Ms. Beena Victor, Advs. for KSPCH
Mr. Neeraj & Mr. Rudra Palwal, Adva. for the State of Uttarakhand
(Through VC)

ORDER

1. In this original application, registered *suo moto*, issue of presence of arsenic and fluoride in the groundwater in different areas of the States is involved. Newspaper report on the basis of which original application was registered had disclosed that the arsenic was detected in groundwater in parts of 230 districts and 25 States and fluoride in 469 districts and 27 States.
2. Tribunal by order dated 20.12.2023 had impleaded all the States/ Union Territories and had issued notice to them.
3. Responses on behalf of 16 States/Union Territories have been received and from others it is awaited. Let the same be filed within a period of eight weeks.

Secretaries of States/Union Territories to ensure supply of arsenic/fluoride free drinking water and had called for the action taken report but the action taken report from only 12 States/Union Territories have been received and from others it is awaited. We find from the earlier report of CGWA dated 06.12.2023 and present report (dated 20.04.2024) that there are methods known for removal of arsenic and fluoride but they have not been put to use on a larger scale or in the form of package modules for adoption at household level. CGWA should file very categorical report to this effect.

5. The CGWA will send the reminder and take further action to obtain the report from the States/Union Territories from whom it is awaited.

6. In the fresh report of CGWA, details of States and Blocks where sampling was carried out and arsenic was found beyond the permissible limit, have been disclosed as under:-

"Table 1.1 Occurrence of Arsenic in 25 States/UT sampling carried out by Regional Offices of CGWB.

S. No.	State	Total Samples	Samples above Permissible Limit	% Samples above permissible limit	Total Blocks	Blocks with one or more sample above Permissible limit	%Blocks with arsenic above permissible limit
1	Andhra Pradesh	588	23	4%	667	34	5%
2	Assam	440	21	5%	245	14	6%
3	Bihar	607	66	11%	535	87	13%
4	Chhattisgarh	917	16	2%	146	7	5%
5	Daman & Diu	6	0	0%	2	0	0%
6	NCT of Delhi	95	3	3%	34	3	9%
7	Gujarat	596	1	<1%	252	<1%	<1%
8	Telangana	345	2	<1%	512	2	<1%
9	Uttar Pradesh	1392	95	7%	836	70	8%
10	HP	140	1	<1%	10	1	10%

16	Kerala	347	0	0%	152	0	0%
17	Madhya Pradesh	1033	0	0%	353	0	0%
18	Manipur	21	0	0%	9	1	5%
19	Odisha	1114	4	<1%	314	4	<1%
20	Rajasthan	595	3	<1%	302	3	1%
21	Tamil Nadu	1208	15	<1%	313	11	4%
22	Tripura	71	0	0%	59	0	0%
23	Uttarakhand	200	10	5%	18	7	38%
24	West Bengal	930	70	8%	345	41	12%
25	Puducherry	7	1	14%	8	1	13%
	Overall	12187	348	3%	6018	287	5%

* Permissible Limit: 100µg/l (µg/l) or 0.01mg/l

5	Daman	22	1	5%	2	1	50%
6	Goa	660	78	12%	252	54	21%
7	Haryana	465	51	11%	143	39	27%
8	Himachal Pradesh	140	7	5%	10	6	60%
9	J&K	273	2	1%	20	2	10%
10	Jharkhand	397	10	3%	263	10	4%
11	Karnataka	345	61	18%	234	36	15%
12	Kerala	347	5	1%	152	5	3%
13	Madhya Pradesh	1143	15	1%	317	12	4%
14	Maharashtra	1567	30	2%	353	20	6%
15	Manipur	21	1	5%	9	1	11%
16	Meghalaya	36	0	0%	39	0	0%
17	Nagaland	7	0	0%	52	0	0%
18	NCT of Delhi	95	15	16%	34	10	29%
19	Odisha	1283	30	2%	314	22	7%
20	Punjab	338	4	1%	153	22	14%
21	Rajasthan	809	211	26%	302	107	35%
22	Tamil Nadu	1199	117	10%	313	80	26%
23	Telangana	802	166	19%	612	137	22%
24	Tripura	71	0	0%	59	0	0%
25	Uttar Pradesh	1386	78	6%	836	57	7%
26	Uttarakhand	200	1	1%	18	1	6%
27	West Bengal	712	5	1%	345	5	1%

* Permissible Limit: 1.5mg/l

7 These are the hot spots where the CGWA is required to focus and take remedial action but, in the report no such remedial action is reflected.

8 Hence, CGWA will disclose in the next report, remedial action which has been taken at the places where the samples have been found to be beyond the prescribed limit and outcome of such an action.

information is disclosed. Hence, in the next report for all the concerned States and Blocks details in tabulated forms will be disclosed.

10. Hence, we direct as under:

- i. Remaining States to file the response within 8 weeks.
 - ii. CGWA to file the report in terms of observations made above and specifically covering status of commissioning and operation of Arsenic and Fluoride remediation system at household level in areas having excessive Arsenic and Fluoride beyond permissible level and also tabulated status on Fluoride.
11. List on 07.08.2024.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

April 26, 2024
Original Application No. 728/2023
JG.



U. T. Administration of
Dadra & Nagar Haveli and Daman & Diu,
Office of the Chief Executive Officer
District Panchayat, Dadra and Nagar Haveli,
Silvassa - 396 230



No. PWD-III/DNH/DP/2025-26/ 01

Dated: - 16/01/2026

To,
The Hon'ble NGT
Principal Bench, New Delhi

SUBJECT: BRIEF NOTE ON SOURCES OF WATER IN DADRA & NAGAR HAVELI DISTRICT

Sir,

With reference to the subject cited above the brief details are mentioned as below:-

A. Surface water:

- Surface water is the main source of drinking water supply in DNH district catering to almost 100% drinking water demand.
- The supply takes place through Damanganga River. Water is fed from these rivers to Water Treatment Plants (WTPs) and from WTPs, it is then distributed to various units through a network of UGSR, ESR and distribution lines. In total there are 8 WTPs with total capacity of 49.4 MLD. This is sufficient to cater total water demand of Dadra and Nagar Haveli.
- In DNH District approximately 52,826 rural Households and various Panchayat Ghar, Health Centre, Community Toilets, Govt. Offices, Schools and Anganwadis are connected with treated water supply.

B. Quality monitoring, preventive and protective measures being undertaken with respect to drinking water supply:

- PWD-III, District Panchayat, DNH is the nodal department to ensure safe rural drinking water supply to all rural residents of DNH.
- PWD-III, District Panchayat, DNH has been testing the water samples for parameters from various sources which includes collection and testing of water sample at WTP and also testing through NABL accredited lab in a scheduled manner as per IS 10500: 2012 till March 2025 including Fluoride and arsenic testing of the sample from various sources.
- The department conducts water quality testing through SCADA enabled digital meters to measure various parameters at some WTPs.

C. Ground Water Supply:

- As per office records, there are around 715 wells and various borewells under the authority of District Panchayat that are functioning & supplying water to areas. These bore wells were provisioned to avail water supply under temporary water supply only when the filter water n/w is not functional due to various reasons.
- As per the amended guidelines to regulate and control ground water extraction in India issued by Ministry of Jal Shakti vide notification dated. 29 March, 2023, the following are

exempted from obtaining NOC from CGWA (Central Ground Water Authority) for ground water extraction:

- i. Individual domestic consumers in both rural and urban areas for drinking water and domestic uses.
- ii. Rural drinking water supply schemes.
- iii. Armed Forces Establishments and Central Armed Police Forces establishments in both rural and urban areas.
- iv. Agricultural activities.
- v. Micro and small Enterprises drawing ground water less than 10 cum/day.
- vi. All industries/ mining projects/ infrastructure projects drawing ground water only for drinking/ domestic purposes up to 5 cum/ day in all assessment units.
- vii. Residential Apartments and Group Housing Societies: a) for drinking and domestic uses, drawing ground water up to 20m³/day, subject to conditions mentioned in Para 2.0 of the guidelines. b) Dwelling units for Economically Weaker Sections (EWS) under Government schemes.

This is for your kind information and further necessary action please.

Yours Faithfully,



Chief Executive Officer
District Panchayat
Dadra and Nagar Haveli

Encl.:- As above.

Copy Submitted to:-

1. The Secretary, (Environment & Forest), DNH & DD for information, please.
2. Guard File.

POLLUCON LABORATORIES PVT. LTD., SURAT.	"ADMINISTRATION OF DADRA AND NAGAR HAVELI, U.T. PWD, CIVIL, DN. NO. 111 (D.P.) SILVASSA"	P.O. No. PWD- III/IRRI/DP/TC/23- 1/2021/06 Letter No.PWD.III/SD- 1/DP/2023/125 Date: 05/06/2023
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Date of Sampling	: As per Table		
Description of Sample	: Drinking Water	Quantity/No. of Samples	: 500 ml/Four
Sampling By	: Pollucon Laboratories Pvt. Ltd.	Sampling Procedure	: IS:3025 (P-1)
Packing/Seal	: Sealed & Sterilized	Sampling Location	: As per table

Weekly Results of 1st-Week

SR. NO.	WATER FILTER TREATMENT PLANT SAMPLING LOCATION	DATE	Lab ID:PLPL/SI L/03/25	Chemical Analysis		Microbiological Analysis	
				Free Residual Chlorine (mg/L)	Turbidity (NTU)	E.coli (/100 ml)	Total Coliform Bacteria (/100 ml)
1	Kauncha (Inlet)	01/03/25	W1/A1	< 0.1	29.84	Present	Present
2	Kauncha (Outlet)	01/03/25	W1/A2	0.5	0.94	Absent	Absent
3	Gunsabidhari (Inlet)	01/03/25	W1/B1	< 0.1	29.36	Present	Present
4	Gunsabidhari (Outlet)	01/03/25	W1/B2	0.6	0.95	Absent	Absent
5	Dadra (Inlet)	03/03/25	W1/C1	< 0.1	25.19	Present	Present
6	Dadra (Outlet)	03/03/25	W1/C2	0.6	0.85	Absent	Absent
7	Silvassa Bhurkut faliya (Inlet)	03/03/25	W1/D1	< 0.1	15.43	Present	Present
8	Silvassa Bhurkut faliya (Outlet)	03/03/25	W1/D2	0.8	0.82	Absent	Absent
9	Rakholi & Karad (Inlet)	01/03/25	W1/E1	< 0.1	34.73	Present	Present
10	Rakholi & Karad (Outlet)	01/03/25	W1/E2	0.6	0.66	Absent	Absent
11	Dhudhani (Inlet)	02/03/25	W1/F1	< 0.1	18.92	Present	Present
12	Dhudhani (Outlet)	02/03/25	W1/F2	0.5	0.81	Absent	Absent
13	Mandoni (Inlet)	03/03/25	W1/G1	< 0.1	25.17	Present	Present
14	Mandoni (Outlet)	03/03/25	W1/G2	1.0	0.93	Absent	Absent
15	Amboli (Inlet)	04/03/25	W1/H1	< 0.1	25.97	Present	Present
16	Amboli (Outlet)	04/03/25	W1/H2	0.5	0.92	Absent	Absent
DESIRABLE LIMIT AS PER IS:10500 : 2012				0.2 Min.	1 Max.	Absent	Absent
METHOD OF ADOPTED				APHA (22ndEd) 4500 Cl	APHA 2130 B	IS1622:1981 Ed.2.4 (2003-05)	APHA (22ndEd) 9221-D

H. I. Shah
Lab Manager

H.M. Gandhi
Director Project


Dr. Anur Bajpai
Lab Manager (Q)

POLLUCON LABORATORIES PVT. LTD., SURAT.	"ADMINISTRATION OF DADRA AND NAGAR HAVELI, U.T. PWD, CIVIL, DN. NO. 111 (D.P.) SILVASSA"	P.O. No. PWD- III/IRRI/DP/TC/23- 1/2021/06 Letter No.PWD.III/SD- I/DP/2023/125 Date: 05/06/2023
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
Date of Sampling	: As per Table		
Description of Sample	: Drinking Water	Quantity/No.of Samples	: 500 ml/Four
Sampling By	: Pollucon Laboratories Pvt. Ltd.	Sampling Procedure	: IS:3025 (P-I)
Packing/Seal	: Sealed & Sterilized	Sampling Location	: As per table

Weekly Results of 3rd-Week

SR. NO.	WATER FILTER TREATMENT PLANT SAMPLING LOCATION	DATE	Lab ID:PLPL/SI L/03/25	Chemical Analysis		Microbiological Analysis	
				Free Residual Chlorine (mg/L)	Turbidity (NTU)	E.coli (/100 ml)	Total Coliform Bacteria (/100 ml)
1	Kauncha (Inlet)	17/03/25	W3/A1	< 0.1	19.93	Present	Present
2	Kauncha (Outlet)	17/03/25	W3/A2	0.8	0.83	Absent	Absent
3	Gunsabidhari (Inlet)	17/03/25	W3/B1	< 0.1	34.87	Present	Present
4	Gunsabidhari (Outlet)	14/03/25	W3/B2	0.5	0.74	Absent	Absent
5	Dadra (Inlet)	14/03/25	W3/C1	< 0.1	30.27	Present	Present
6	Dadra (Outlet)	14/03/25	W3/C2	1.0	0.65	Absent	Absent
7	Silvassa Bhurkut faliya (Inlet)	14/03/25	W3/D1	< 0.1	19.33	Present	Present
8	Silvassa Bhurkut faliya (Outlet)	14/03/25	W3/D2	1.0	0.74	Absent	Absent
9	Rakholi & Karad (Inlet)	15/03/25	W3/E1	< 0.1	29.76	Present	Present
10	Rakholi & Karad (Outlet)	15/03/25	W3/E2	0.5	0.91	Absent	Absent
11	Dhudhani (Inlet)	16/03/25	W3/F1	< 0.1	23.50	Present	Present
12	Dhudhani (Outlet)	16/03/25	W3/F2	0.8	0.74	Absent	Absent
13	Mandoni (Inlet)	17/03/25	W3/G1	< 0.1	36.33	Present	Present
14	Mandoni (Outlet)	17/03/25	W3/G2	0.8	0.81	Absent	Absent
15	Amboli (Inlet)	16/03/25	W3/H1	< 0.1	18.72	Present	Present
16	Amboli (Outlet)	16/03/25	W3/H2	0.8	0.80	Absent	Absent
DESIRABLE LIMIT AS PER IS:10500 : 2012				0.2 Min.	1 Max.	Absent	Absent
METHOD OF ADOPTED				APHA (22ndEd) 4500 Cl	APHA 2130 B	IS:1622:1981 Ed.2.4 (2003-05)	APHA (22ndEd) 9221-D


H. T. Shah
Lab Manager


H.M. Gandhi
Director Project



Dr. Arun Bajpai
Lab Manager (Q)

POLLUCON LABORATORIES PVT. LTD., SURAT.	"ADMINISTRATION OF DADRA AND NAGAR HAVELI, U.T. PWD, CIVIL, DN. NO. 111 (D.P.) SILVASSA"	P.O. No. PWD- III/IRRI/DP/TC/23- 1/2021/06 Letter No.PWD.III/50- I/DP/2023/125 Date: 05/06/2023
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Date of Sampling	: As per Table		
Description of Sample	: Drinking Water	Quantity/No. of Samples	: 500 ml/Four
Sampling By	: Pollucon Laboratories Pvt. Ltd.	Sampling Procedure	: IS:3025 (P-I)
Packing/Seal	: Sealed & Steriled	Sampling Location	: As per table

Weekly Results of 4Th-Week

SR. NO.	WATER FILTER TREATMENT PALNT SAMPLING LOCATION	DATE	Lab ID:PLPL/SI L/03/25	Chemical Analysis		Microbiological Analysis	
				Free Residual Chlorine (mg/L)	Turbidity (NTU)	E.coli (/100 ml)	Total Coliform Bacteria (/100 ml)
1	Kauncha (Inlet)	24/03/25	W4/A1	< 0.1	10.00	Present	Present
2	Kauncha (Outlet)	24/03/25	W4/A2	0.6	0.92	Absent	Absent
3	Gunsabidhari (Inlet)	24/03/25	W4/B1	< 0.1	30.62	Present	Present
4	Gunsabidhari (Outlet)	21/03/25	W4/B2	0.5	0.88	Absent	Absent
5	Dadra (Inlet)	21/03/25	W4/C1	< 0.1	29.42	Present	Present
6	Dadra (Outlet)	21/03/25	W4/C2	1.0	0.95	Absent	Absent
7	Silvassa Bhurkut faliya (Inlet)	21/03/25	W4/D1	< 0.1	11.05	Present	Present
8	Silvassa Bhurkut faliya (Outlet)	21/03/25	W4/D2	0.6	0.85	Absent	Absent
9	Rakholi & Karad (Inlet)	22/03/25	W4/E1	< 0.1	16.63	Present	Present
10	Rakholi & Karad (Outlet)	22/03/25	W4/E2	1.0	0.92	Absent	Absent
11	Dhudhani (Inlet)	23/03/25	W4/F1	< 0.1	22.85	Present	Present
12	Dhudhani (Outlet)	23/03/25	W4/F2	0.6	0.88	Absent	Absent
13	Mandoni (Inlet)	24/03/25	W4/G1	< 0.1	27.60	Present	Present
14	Mandoni (Outlet)	24/03/25	W4/G2	0.8	0.69	Absent	Absent
15	Amboli (Inlet)	23/03/25	W4/H1	< 0.1	34.51	Present	Present
16	Amboli (Outlet)	23/03/25	W4/H2	1.0	0.65	Absent	Absent
DESIRABLE LIMIT AS PER IS:10500 : 2012				0.2 Min.	1 Max.	Absent	Absent
METHOD OF ADOPTED				APHA (22ndEd) 4500 Cl	APHA 2130 B	IS1622:1981 Ed.2.4 (2003-05)	APHA (22ndEd) 9221-D


H. T. Shah
Lab Manager



H.M. Gandhi
Director Project


Dr. Anun Bajpal
Lab Manager (Q)

POLLUCON LABORATORIES PVT. LTD., SURAT.	"ADMINISTRATION OF DADRA AND NAGAR HAVELI, U.T. PWD, CIVIL, DN. NO. 111 (D.P.) SILVASSA"	P.O. No. PWD- III/IRRI/DP/TC/23- 1/2021/06 Letter No.PWD.III/SD- I/DP/2023/125 Date: 05/06/2023
Date of Sampling	: As per Table	
Description of Sample	: Drinking Water	
Sampling By	: Pollucon Laboratories Pvt. Ltd.	Quantity/No. of Samples : 500 ml/Four
Packing/Seal	: Sealed & Steriled	Sampling Procedure : IS:3025 (P-I)
		Sampling Location : As per table

Weekly Results of 5Th-Week

SR. NO.	WATER FILTER TREATMENT PALNT SAMPLING LOCATION	DATE	Lab ID:PLPL/SI L/03/25	Chemical Analysis		Microbiological Analysis	
				Free Residual Chlorine (mg/L)	Turbidity (NTU)	E.coli (/100 ml)	Total Coliform Bacteria (/100 ml)
1	Kauncha (Inlet)	28/03/25	W5/A1	< 0.1	25.65	Present	Present
2	Kauncha (Outlet)	28/03/25	W5/A2	0.8	0.71	Absent	Absent
3	Gunsabidhari (Inlet)	28/03/25	W5/B1	< 0.1	13.11	Present	Present
4	Gunsabidhari (Outlet)	28/03/25	W5/B2	1.0	0.83	Absent	Absent
5	Dadra (Inlet)	28/03/25	W5/C1	< 0.1	22.57	Present	Present
6	Dadra (Outlet)	28/03/25	W5/C2	1.0	0.89	Absent	Absent
7	Silvassa Bhurkut faliya (Inlet)	28/03/25	W5/D1	< 0.1	20.17	Present	Present
8	Silvassa Bhurkut faliya (Outlet)	28/03/25	W5/D2	0.5	0.90	Absent	Absent
9	Rakholi & Karad (Inlet)	29/03/25	W5/E1	< 0.1	19.90	Present	Present
10	Rakholi & Karad (Outlet)	29/03/25	W5/E2	1.0	0.66	Absent	Absent
11	Dhudhani (Inlet)	30/03/25	W5/F1	< 0.1	23.63	Present	Present
12	Dhudhani (Outlet)	30/03/25	W5/F2	0.8	0.83	Absent	Absent
13	Mandoni (Inlet)	30/03/25	W5/G1	< 0.1	17.07	Present	Present
14	Mandoni (Outlet)	30/03/25	W5/G2	0.6	0.66	Absent	Absent
15	Amboli (Inlet)	30/03/25	W5/H1	< 0.1	29.78	Present	Present
16	Amboli (Outlet)	30/03/25	W5/H2	1.0	0.73	Absent	Absent
DESTRABLE LIMIT AS PER IS:10500 : 2012				0.2 Min.	1 Max.	Absent	Absent
METHOD OF ADOPTED				APHA (22ndEd) 4500 Cl	APHA 2130 B	IS1622:1981 Ed.2.4 (2003-05)	APHA (22ndEd) 9221-O


H. T. Shah
Lab Manager


H.M. Gandhi
Director Project


Dr. Arun Bajpai
Lab Manager (Q)



SILVASSA MUNICIPAL COUNCIL
संघशासित प्रदेश दादरा एवं नगर हवेली एवं दमन एवं दीव
U.T. of DADRA & NAGAR HAVELI AND DAMAN & DIU
सिलवासा ३९६ २३०



SILVASSA - 396 230

Phone No.: 0260-2633193, Mobile No.: +91 8347472611

No. SMC/CO/WS/GNL/2019/4/149/ 350

Date: 16 / 01 / 2026

To,

The Hon'ble NGT,
Principal Bench, New Delhi.

Subject: Submission of Action Taken Report (ATR) in compliance with the direction of the Hon'ble National Green Tribunal in Original Application No. 728/2023-Reg.

Sir,

With reference to the subject, the details pertaining to Silvassa Municipal Council area as submitted as follows:

A. Surface water:

- Main source of water is Daman Ganga River.
- Total 23 MLD is pumped from the river and treated at Water Treatment Plant.
- In SMC area 27,000 Households, 14 Primary Schools & 07 Community Toilets are connected with treated water supply for drinking & domestic purposes. Total 28,336 Nos. House Connections were provided.

B. Quality monitoring, preventive and protective measures being undertaken with respect to drinking water supply:

- SMC is the nodal department to ensure safe drinking water supply to all the all residents.
- SMC conducts water quality testing through NABL certified lab based in Ahmedabad on regular basis. The testing is done on 18 parameters which includes Fluoride as one of the parameters. The samples are collected from multiple sources such as intake well, consumer end, borewells etc.

- It is submitted that the Fluoride levels in drinking water is within permissible limits. Latest reports regarding same are attached for reference.

C. Ground Water Supply:

- There are 65 borewells under the authority of Silvassa Municipal Council that are functioning & supplying water to about 1089 households, 07 Public Toilets & 15 schools for irrigation purposes. These borewells were provisioned to avail water supply under temporary water supply scheme.

This is for your kind information and further necessary action please.

Thanking You,

Yours faithfully,



Chief Officer,

Silvassa Municipal Council,
Silvassa.

Encl :- As above.

Copy Submitted for kind information please to:-

1. The Secretary, PWD, DNH & DD.
2. The Chief Engineer, PWD, DNH & DD.
3. The Deputy Secretary, PWD, DNH & DD.

Head Office & LabDayal Estate, National Highway No.8, Opp APMC Market Gate-1, Jetalpur, District-Ahmedabad-382426
Gujarat, INDIA

Mobile No : +91-7069072001

Email Id : lab@gogreenmechanisms.com

CERTIFICATE OF ANALYSISReport Number: GGMPL/PN/3928D/49/01
Silvassa Municipal Council
Dadra & Nagar Haveli, Silvassa - 396230

Reporting Date : 08/03/2025

**SAMPLE DETAILS**

Lab ID:	Lab/PN/3928D/49/01	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Dayat Faliya, Near Lal Bangla(Ajgarbhai Malik)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMPL/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Calcium as Ca	15.23	mg/L	APHA 24th Edition (3500 Ca B)	75	200
2	Chloride	15.00	mg/L	IS 3025 -Part 32	250	1000
3	Colour	BQL (QL=2.5)	CU	IS 3025 Part-4	5	15
4	Magnesium as Mg	8.26	mg/L	APHA 24th Edition (3500 Mg B)	30	100
5	Odour	Agreeable	-	IS 3025 Part 5	Agreeable	Agreeable
6	pH at 25 °C	7.15	-	IS 3025-Part 11	6.5-8.5	No Relaxation
7	Salinity	27.10	mg/L	APHA 24th Edition (2520 B)	NS	NS
8	Sulphate	BQL (QL=1)	mg/L	APHA 24th Edition (4500 SO4 E)	200	400
9	Taste	Agreeable	-	IS 3025 Part-8	Agreeable	Agreeable
10	Total Dissolved Solids (TDS)	118.00	mg/L	APHA 24th Edition (2540 C)	500	2000
11	Total Hardness as CaCO3	72.00	mg/L	APHA 24th Edition (2340 C)	200	600

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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Tantan kumar & Dr. Haragobinda Srichandan

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Payal Patel

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Gujarat, INDIA

Mobile No : +91-7069072001

Email Id : lab@gogreenmechanisms.com

CERTIFICATE OF ANALYSIS

Report Number: GGMP/L/PN/3928D/49/01

Reporting Date : 08/03/2025

Silvassa Municipal Council
Dadra & Nagar Haveli, Silvassa - 396230**SAMPLE DETAILS**

Lab ID:	Lab/PN/3928D/49/01	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Dayal Faliya, Near Laf Bangla(Ajgarbhai Malk)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMPL/W1/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
12	Turbidity	BQL (QL=0.1)	NTU	APHA 24th Edition (2130 B)	1	5
13	Arsenic	BQL (QL=0.005)	mg/L	GGMPL/SOP/W&WW/46	0.01	No Relaxation
14	Iron	BQL (QL=0.05)	mg/L	GGMPL/SOP/W&WW/46	1.0	No Relaxation
15	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
16	Nitrate	BQL (QL=0.5)	mg/L	APHA 24th Edn 4500 NO3 B	45	No Relaxation
17	Total coliform	Absent	per 100ml	APHA 9222 A&B 24th Edition	Absent	Absent
18	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent

NS=Not Specified, BQL=Below Quantification Limit,QL= Quantification Limit


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CERTIFICATE OF ANALYSIS

Report Number: GGMPL/PN/3928D/49/02

Silvassa Municipal Council

Dadra & Nagar Havell, Silvassa - 396230

Reporting Date : 08/03/2025

**SAMPLE DETAILS**

Lab ID:	Lab/PN/3928D/49/02	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Near Amli Char Rasta Batukbhai Chal (Batukbhai J Patel)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMPL/W1/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Calcium as Ca	16.03	mg/L	APHA 24th Edition (3500 Ca B)	75	200
2	Chloride	14.00	mg/L	IS 3025 -Part 32	250	1000
3	Colour	BQL (QL=2.5)	CU	IS 3025 Part-4	5	15
4	Magnesium as Mg	7.29	mg/L	APHA 24th Edition (3500 Mg B)	30	100
5	Odour	Agreeable	-	IS 3025 Part 5	Agreeable	Agreeable
6	pH at 25 °C	7.55	-	IS 3025-Part 11	6.5-8.5	No Relaxation
7	Salinity	25.79	mg/L	APHA 24th Edition (7570 B)	NS	NS
8	Sulphate	BQL (QL=1)	mg/L	APHA 24th Edition (4500 SO4 E)	200	400
9	Taste	Agreeable	-	IS 3025 Part-8	Agreeable	Agreeable
10	Total Dissolved Solids (TDS)	123.00	mg/L	APHA 24th Edition (2540 C)	500	2000
11	Total Hardness as CaCO3	70.00	mg/L	APHA 24th Edition (2340 C)	200	600

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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CERTIFICATE OF ANALYSIS

Report Number: GGMPL/PN/3928D/49/02

Silvassa Municipal Council

Dadra & Nagar Haveli, Silvassa - 396230

Reporting Date : 08/03/2025



SAMPLE DETAILS

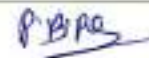
Lab ID:	Lab/PN/3928D/49/02	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Near Amli Char Rasta Batukbhai Chal (Batukbhai J Patel)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMPL/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
12	Turbidity	BQL (QL=0.1)	NTU	APHA 24th Edition (2130 B)	1	5
13	Arsenic	BQL (QL=0.005)	mg/L	GGMPL/SOP/W&WW/46	0.01	No Relaxation
14	Iron	BQL (QL=0.05)	mg/L	GGMPL/SOP/W&WW/46	1.0	No Relaxation
15	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
16	Nitrate	0.54	mg/L	APHA 24th Edn 4500 NO3 B	45	No Relaxation
17	Total coliform	Absent	per 100ml	APHA 9222 A&B 24th Edition	Absent	Absent
18	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit



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CERTIFICATE OF ANALYSIS

Report Number: GGMPL/PN/3928D/49/03

Silvassa Municipal Council

Dadra & Nagar Haveli, Silvassa - 396230

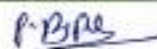
Reporting Date : 08/03/2025

**SAMPLE DETAILS**

Lab ID:	Lab/PN/3928D/49/03	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Bavisha Faliya Tabela Gali Dadra And Nagar Haveli(Ahmedraza)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMPL/W1/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Calcium as Ca	15.23	mg/L	APHA 24th Edition (3500 Ca B)	75	200
2	Chloride	15.00	mg/L	IS 3025 -Part 32	250	1000
3	Colour	BQL (QL=2.5)	CU	IS 3025 Part-4	5	15
4	Magnesium as Mg	8.26	mg/L	APHA 24th Edition (3500 Mg B)	30	100
5	Odour	Agreeable	-	IS-3025 Part-5	Agreeable	Agreeable
6	pH at 25 °C	7.63	-	IS 3025-Part 11	6.5-8.5	No Relaxation
7	Salinity	27.10	mg/L	APHA 24th Edition (2520 B)	NS	NS
8	Sulphate	BQL (QL=1)	mg/L	APHA 24th Edition (4500 SO4 E)	200	400
9	Taste	Agreeable	-	IS 3025 Part-8	Agreeable	Agreeable
10	Total Dissolved Solids (TDS)	119.00	mg/L	APHA 24th Edition (2540 C)	500	2000
11	Total Hardness as CaCO3	72.00	mg/L	APHA 24th Edition (2340 C)	200	600

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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Mobile No : +91-7069072001

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CERTIFICATE OF ANALYSIS

Report Number: GGMP/ PN/3928D/49/03

Silvassa Municipal Council

Dadra & Nagar Haveli, Silvassa - 396230

Reporting Date : 08/03/2025


SAMPLE DETAILS

Lab ID:	Lab/PN/3928D/49/03	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Bavisha Faliya Tabela Gali Dadra And Nagar Haveli(Ahmedraza)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMPL/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
12	Turbidity	BQL (QL=0.1)	NTU	APHA 24th Edition (2130 B)	1	5
13	Arsenic	BQL (QL=0.005)	mg/L	GGMPL/SOP/W&WW/46	0.01	No Relaxation
14	Iron	BQL (QL=0.05)	mg/L	GGMPL/SOP/W&WW/46	1.0	No Relaxation
15	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
16	Nitrate	BQL (QL=0.5)	mg/L	APHA 24th Edn 4500 NO3 B	45	No Relaxation
17	Total coliform	Absent	per 100ml	APHA 9222 A&B 24th Edition		
18	E.coli	Absent	per 100ml	APHA 9222H 24th Edition		

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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-- End of Report --

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CERTIFICATE OF ANALYSIS

Report Number: GGMP/L/PN/3928D/49/04

Silvassa Municipal Council

Dadra & Nagar Haveli, Silvassa - 396230.

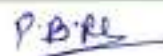
Reporting Date : 08/03/2025

**SAMPLE DETAILS**

Lab ID:	Lab/PN/3928D/49/04	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Opp Dokmardi Bridge(Achhal),saroj Ki chawal)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMP/L/W1/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Calcium as Ca	17.64	mg/L	APHA 24th Edition (3500 Ca B)	75	200
2	Chloride	15.00	mg/L	IS 3025 -Part 32	250	1000
3	Colour	BQL (QL=2.5)	CU	IS 3025 Part-4	5	15
4	Magnesium as Mg	6.80	mg/L	APHA 24th Edition (3500 Mg B)	30	100
5	Odour	Agreeable	-	IS 3025 Part 5	Agreeable	Agreeable
6	pH at 25 °C	7.72	-	IS 3025-Part 11	6.5-8.5	No Relaxation
7	Salinity	27.10	mg/L	APHA 24th Edition (2520 B)	NS	NS
8	Sulphate	BQL (QL=1)	mg/L	APHA 24th Edition (4500 SO4 E)	200	400
9	Taste	Agreeable	-	IS 3025 Part-8	Agreeable	Agreeable
10	Total Dissolved Solids (TDS)	118.00	mg/L	APHA 24th Edition (2540 C)	500	2000
11	Total Hardness as CaCO3	72.00	mg/L	APHA 24th Edition (2340 C)	200	600

NS=Not Specified, BQL=Below Quantification Limit,QL= Quantification Limit


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Tantan kumar & Dr. Haragobinda Srirachandan

Reviewed & Authorized by
Payal Patel

Page No : 1/2

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CERTIFICATE OF ANALYSIS

 Report Number: GGMP/L/PN/3928D/49/04
 Silvassa Municipal Council
 Dadra & Nagar Haveli, Silvassa - 396230

Reporting Date : 06/03/2025


SAMPLE DETAILS

Lab ID:	Lab/PN/3928D/49/04	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Opp Dokmardi Bridge(Achhal.j.seroj Ki chawal)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMP/L/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
12	Turbidity	BQL (QL=0.1)	NTU	APHA 24th Edition (2130 B)	1	5
13	Arsenic	BQL (QL=0.005)	mg/L	GGMP/L/SOP/W&WW/46	0.01	No Relaxation
14	Iron	BQL (QL=0.05)	mg/L	GGMP/L/SOP/W&WW/46	1.0	No Relaxation
15	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
16	Nitrate	BQL (QL=0.5)	mg/L	APHA 24th Edn 4500 NO3 B	45	No Relaxation
17	Total coliform	Absent	per 100ml	APHA 9222 A&B 24th Edition	Absent	Absent
18	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent

NS=Not Specified, BQL=Below Quantification Limit,QL= Quantification Limit



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CERTIFICATE OF ANALYSIS

Report Number: GGMPL/PN/3928D/49/05
Silvassa Municipal Council
Dadra & Nagar Haveli, Silvassa - 396230

Reporting Date : 08/03/2025

**SAMPLE DETAILS**

Lab ID:	Lab/PN/3928D/49/05	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaytu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Opp Prabhat School(Anil Patel)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMPL/W1/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Calcium as Ca	18.44	mg/L	APHA 24th Edition (3500 Ca B)	75	200
2	Chloride	15.00	mg/L	IS 3025 -Part 32	250	1000
3	Colour	BQL (QL=2.5)	CU	IS 3025 Part-4	5	15
4	Magnesium as Mg	5.83	mg/L	APHA 24th Edition (3500 Mg B)	30	100
5	Odour	Agreeable	-	IS 3025 Part 5	Agreeable	Agreeable
6	pH at 25 °C	7.75	-	IS 3025-Part 11	6.5-8.5	No Relaxation
7	Salinity	27.10	mg/L	APHA 24th Edition (2520 B)	NS	NS
8	Sulphate	1.29	mg/L	APHA 24th Edition (4500 SO4 E)	200	400
9	Taste	Agreeable	-	IS 3025 Part-8	Agreeable	Agreeable
10	Total Dissolved Solids (TDS)	120.00	mg/L	APHA 24th Edition (2540 C)	500	2000
11	Total Hardness as CaCO3	70.00	mg/L	APHA 24th Edition (2340 C)	200	600
12	Turbidity	BQL (QL=0.1)	NTU	APHA 24th Edition (2130 B)	1	5

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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Reviewed & Authorized by
Peyal Patel

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CERTIFICATE OF ANALYSIS

Report Number: GGMP/ PN/3928D/49/05

Reporting Date : 08/03/2025

Silvassa Municipal Council
Dadra & Nagar Havell, Silvassa - 395230



SAMPLE DETAILS

Lab ID:	Lab/PN/3928D/49/05	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Opp Prabhat School(Anil Patel)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMP/NI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
13	Arsenic	BQL (QL=0.005)	mg/L	GGMP/SOP/W&WW/46	0.01	No Relaxation
14	Iron	BQL (QL=0.05)	mg/L	GGMP/SOP/W&WW/46	1.0	No Relaxation
15	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
16	Nitrate	BQL (QL=0.5)	mg/L	APHA 24th Edn 4500 NO3 B	45	No Relaxation
17	Total coliform	Absent	per 100ml	APHA 9222 A&B 24th Edition	Absent	Absent
18	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent

NS=Not Specified, BQL=Below Quantification Limit,QL= Quantification Limit

[Signature]
Reviewed & Authorized by
Tantan kumar & Dr. Haragobinda Srichandan



[Signature]
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Payal Patel

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Report Number: GGMP/L/PN/3928D/49/06

Reporting Date : 08/03/2025

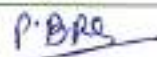
Silvassa Municipal Council
Dadra & Nagar Havell, Silvassa - 396230

SAMPLE DETAILS

Lab ID:	Lab/PN/3928D/49/06	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Amli Mandir Faliya(Ashok Bhal Fulji Bhal Patel)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMP/L/W1/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Calcium as Ca	20.04	mg/L	APHA 24th Edition (3500 Ca B)	75	200
2	Chloride	15.00	mg/L	IS 3025 -Part 32	250	1000
3	Colour	BQL (QL=2.5)	CU	IS 3025 Part-4	5	15
4	Magnesium as Mg	6.80	mg/L	APHA 24th Edition (3500 Mg B)	30	100
5	Odour	Agreeable	-	IS 3025 Part 5	Agreeable	Agreeable
6	pH at 25 °C	7.65	-	IS 3025-Part 11	6.5-8.5	No Relaxation
7	Salinity	27.10	mg/L	APHA 24th Edition (2520 B)	NS	NS
8	Sulphate	3.27	mg/L	APHA 24th Edition (4500 SO4 E)	200	400
9	Taste	Agreeable	-	IS 3025 Part-8	Agreeable	Agreeable
10	Total Dissolved Solids (TDS)	149.00	mg/L	APHA 24th Edition (2540 C)	500	2000
11	Total Hardness as CaCO3	78.00	mg/L	APHA 24th Edition (2340 C)	200	600

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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Reviewed & Authorized by
Paresh Vaylu

Page No : 1/2

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CERTIFICATE OF ANALYSIS

Report Number: GGMP/PN/3928D/49/06
 Silvassa Municipal Council
 Dadra & Nagar Haveli, Silvassa - 396230

Reporting Date : 08/03/2025



SAMPLE DETAILS

Lab ID:	Lab/PN/3928D/49/06	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Amli Mandir Faliya(Ashok Bhai Fulji Bhai Patel)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMPL/W1/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
12	Turbidity	BQL (QL=0.1)	NTU	APHA 24th Edition (2130 B)	1	5
13	Arsenic	BQL (QL=0.005)	mg/L	GGMPL/SOP/W&WW/46	0.01	No Relaxation
14	Iron	BQL (QL=0.05)	mg/L	GGMPL/SOP/W&WW/46	1.0	No Relaxation
15	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
16	Nitrate	BQL (QL=0.5)	mg/L	APHA 24th Edn 4500 NO3 B	45	No Relaxation
17	Total coliform	Absent	per 100ml	APHA 9222 A&B 24th Edition	Absent	Absent
18	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent

NS=Not Specified, BQL=Below Quantification Limit,QL= Quantification Limit

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CERTIFICATE OF ANALYSIS

Report Number: GGMPL/PN/3928D/49/07

Silvassa Municipal Council

Dadra & Nagar Haveli, Silvassa - 396230


Reporting Date : 08/03/2025

**SAMPLE DETAILS**

Lab ID:	Lab/PN/3928D/49/07	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaytu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Varli Vad , Ring Road (Ajay Jha)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMPL/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Calcium as Ca	21.64	mg/L	APHA 24th Edition (3500 Ca B)	75	200
2	Chloride	14.00	mg/L	IS 3025 -Part 32	250	1000
3	Colour	BQL (QL=2.5)	CU	IS 3025 Part-4	5	15
4	Magnesium as Mg	6.80	mg/L	APHA 24th Edition (3500 Mg B)	30	100
5	Odour	Agreeable	-	IS 3025 Part 5	Agreeable	Agreeable
6	pH at 25 °C	7.66	-	IS 3025-Part 11	6.5-8.5	No Relaxation
7	Salinity	25.29	mg/L	APHA 24th Edition (2520 B)	NS	NS
8	Sulphate	3.96	mg/L	APHA 24th Edition (4500 SO4 E)	200	400
9	Taste	Agreeable	-	IS 3025 Part-8	Agreeable	Agreeable
10	Total Dissolved Solids (TDS)	145.00	mg/L	APHA 24th Edition (2540 C)	500	2000
11	Total Hardness as CaCO3	82.00	mg/L	APHA 24th Edition (2340 C)	200	600
12	Turbidity	BQL (QL=0.1)	NTU	APHA 24th Edition (2130 B)	1	5

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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Page No : 1/2

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CERTIFICATE OF ANALYSIS

Report Number: GGMP/LN/3928D/49/07

 Silvassa Municipal Council
 Dadra & Nagar Haveli, Silvassa - 396230

Reporting Date : 08/03/2025


SAMPLE DETAILS

Lab ID:	Lab/PN/3928D/49/07	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Varli Vad , Ring Road (Ajay Jha)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMP/LN/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
13	Arsenic	BQL (QL=0.005)	mg/L	GGMP/LN/SOP/W&WW/46	0.01	No Relaxation
14	Iron	BQL (QL=0.05)	mg/L	GGMP/LN/SOP/W&WW/46	1.0	No Relaxation
15	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
16	Nitrate	BQL (QL=0.5)	mg/L	APHA 24th Edn 4500 NO3 B	45	No Relaxation
17	Total coliform	Absent	per 100ml	APHA 9222 A&B 24th Edition		
18	E.coli	Absent	per 100ml	APHA 9222H 24th Edition		

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit

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 Tantan kumar & Dr. Haragobinda Srichandan


-- End of Report --

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Page No : 2/2

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CERTIFICATE OF ANALYSIS

Report Number: GGMPL/PN/3928D/49/08

Silvassa Municipal Council

Dadra & Nagar Haveli, Silvassa - 396230

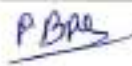
Reporting Date : 08/03/2025

**SAMPLE DETAILS**

Lab ID:	Lab/PN/3928D/49/08	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Indira Nagar(Abdul Malik)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMPL/W1/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Calcium as Ca	17.64	mg/L	APHA 24th Edition (3500 Ca B)	75	200
2	Chloride	14.00	mg/L	IS 3025 -Part 32	250	1000
3	Colour	BQL (QL=2.5)	CU	IS 3025 Part-4	5	15
4	Magnesium as Mg	7.78	mg/L	APHA 24th Edition (3500 Mg B)	30	100
5	Odour	Agreeable	-	IS 3025 Part 5	Agreeable	Agreeable
6	pH at 25 °C	7.63	-	IS 3025-Part 11	6.5-8.5	No Relaxation
7	Salinity	25.29	mg/L	APHA 24th Edition (2520 B)	NS	NS
8	Sulphate	2.77	mg/L	APHA 24th Edition (4500 SO4 E)	200	400
9	Taste	Agreeable	-	IS 3025 Part-8	Agreeable	Agreeable
10	Total Dissolved Solids (TDS)	126.00	mg/L	APHA 24th Edition (2540 C)	500	2000
11	Total Hardness as CaCO3	76.00	mg/L	APHA 24th Edition (2340 C)	200	600
12	Turbidity	BQL (QL=0.1)	NTU	APHA 24th Edition (2130 B)	1	5

NS=Not Specified, BQL=Below Quantification Limit,QL= Quantification Limit


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CERTIFICATE OF ANALYSISReport Number: GGMPL/PN/3928D/49/08
Silvassa Municipal Council
Dadra & Nagar Haveli, Silvassa - 396230

Reporting Date : 08/03/2025



TC-7073

SAMPLE DETAILS

Lab ID:	Lab/PN/3928D/49/08	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Indira Nagar(Abdul Malik)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMPL/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AI	PI
13	Arsenic	BQL (QL=0.005)	mg/L	GGMPL/SOP/W&WW/46	0.01	No Relaxation
14	Iron	BQL (QL=0.05)	mg/L	GGMPL/SOP/W&WW/46	1.0	No Relaxation
15	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
16	Nitrate	1.34	mg/L	APHA 24th Edn 4500 NO3 B	45	No Relaxation
17	Total coliform	Absent	per 100ml	APHA 9222 A&B 24th Edition	Absent	Absent
18	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent

NS=Not Specified, BQL=Below Quantification Limit,QL= Quantification Limit


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CERTIFICATE OF ANALYSIS

Report Number: GGMP/L/PN/3928D/49/09

Silvassa Municipal Council

Dadra & Nagar Haveli, Silvassa - 396230

Reporting Date : 08/03/2025

**SAMPLE DETAILS**

Lab ID:	Lab/PN/3928D/49/09	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Bhendu Vardhaman Hospital Patel Faliya (Angelo Fernandes)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMP/L/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Calcium as Ca	16.83	mg/L	APHA 24th Edition (3500 Ca B)	75	200
2	Chloride	13.00	mg/L	IS 3025 -Part 32	250	1000
3	Colour	BQL (QL=2.5)	CU	IS 3025 Part-4	5	15
4	Magnesium as Mg	6.80	mg/L	APHA 24th Edition (3500 Mg B)	30	100
5	Odour	Agreeable	-	IS 3025 Part 5	Agreeable	Agreeable
6	pH at 25 °C	7.66	-	IS 3025-Part 11	6.5-8.5	No Relaxation
7	Salinity	23.49	mg/L	APHA 24th Edition (2520 B)	NS	NS
8	Sulphate	1.88	mg/L	APHA 24th Edition (4500 SO4 E)	200	400
9	Taste	Agreeable	-	IS 3025 Part-8	Agreeable	Agreeable
10	Total Dissolved Solids (TDS)	118.00	mg/L	APHA 24th Edition (2540 C)	500	2000
11	Total Hardness as CaCO3	70.00	mg/L	APHA 24th Edition (2340 C)	200	600

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit



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CERTIFICATE OF ANALYSIS

Report Number: GGMPL/PN/3928D/49/09

Silvassa Municipal Council

Dadra & Nagar Haveli, Silvassa - 396230

Reporting Date : 08/03/2025




TC-7073

SAMPLE DETAILS

Lab ID:	Lab/PN/3928D/49/09	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Bhendu Vardhaman Hospital Patel Faliya (Angelo Fernandes)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMPL/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
12	Turbidity	BQL (QL=0.1)	NTU	APHA 24th Edition (2130 B)	1	5
13	Arsenic	BQL (QL=0.005)	mg/L	GGMPL/SOP/W&WW/46	0.01	No Relaxation
14	Iron	BQL (QL=0.05)	mg/L	GGMPL/SOP/W&WW/46	1.0	No Relaxation
15	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
16	Nitrate	1.30	mg/L	APHA 24th Edn 4500 NO3 B	45	No Relaxation
17	Total coliform	Absent	per 100ml	APHA 9222 A&B 24th Edition	Absent	Absent
18	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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CERTIFICATE OF ANALYSIS

Report Number: GGMPL/PN/3928D/49/10
Silvassa Municipal Council
Dadra & Nagar Haveli, Silvassa - 396230

Reporting Date : 08/03/2025

**SAMPLE DETAILS**

Lab ID:	Lab/PN/3928D/49/10	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Opposite Pataliya Faliya School(Alaudn Shaik)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMPL/W1/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Calcium as Ca	16.03	mg/L	APHA 24th Edition (3500 Ca B)	75	200
2	Chloride	14.00	mg/L	IS 3025 -Part 32	250	1000
3	Colour	BQL (QL=2.5)	CU	IS 3025 Part-4	5	15
4	Magnesium as Mg	7.78	mg/L	APHA 24th Edition (3500 Mg B)	30	100
5	Odour	Agreeable	-	IS 3025 Part 5	Agreeable	Agreeable
6	pH at 25 °C	7.63	-	IS 3025-Part 11	6.5-8.5	No Relaxation
7	Salinity	25.29	mg/L	APHA 24th Edition (2520 B)	NS	NS
8	Sulphate	7.13	mg/L	APHA 24th Edition (4500 SO4 E)	200	400
9	Taste	Agreeable	-	IS 3025 Part-8	Agreeable	Agreeable
10	Total Dissolved Solids (TDS)	117.00	mg/L	APHA 24th Edition (2540 C)	500	2000
11	Total Hardness as CaCO3	72.00	mg/L	APHA 24th Edition (2340 C)	200	600

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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CERTIFICATE OF ANALYSIS

Report Number: GGMPL/PN/3928D/49/10
 Silvassa Municipal Council
 Dadra & Nagar Haveli, Silvassa - 396230

Reporting Date : 08/03/2025



SAMPLE DETAILS

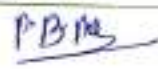
Lab ID:	Lab/PN/3928D/49/10	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Opposite Pataliya Faliya School(Alaudini Shaik)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMPL/W1/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
12	Turbidity	BQL (QL=0.1)	NTU	APHA 24th Edition (2130 B)	1	5
13	Arsenic	BQL (QL=0.005)	mg/L	GGMPL/SOP/W&WW/46	0.01	No Relaxation
14	Iron	BQL (QL=0.05)	mg/L	GGMPL/SOP/W&WW/46	1.0	No Relaxation
15	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
16	Nitrate	1.43	mg/L	APHA 24th Edn 4500 NO3 B	45	No Relaxation
17	Total coliform	Absent	per 100ml	APHA 9222 A&B 24th Edition	Absent	Absent
18	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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CERTIFICATE OF ANALYSIS

Report Number: GGMP/L/PN/3928D/49/11

Silvassa Municipal Council

Dadra & Nagar Haveli, Silvassa - 396230

Reporting Date : 08/03/2025




SAMPLE DETAILS

Lab ID:	Lab/PN/3928D/49/11	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Tawakal Society Road Bihand Bahumali Complex(Adil Ki Chawl)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMPL/WL/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Calcium as Ca	79.36	mg/L	APHA 24th Edition (3500 Ca B)	75	200
2	Chloride	53.98	mg/L	IS 3025 -Part 32	250	1000
3	Colour	BQL (QL=2.5)	CU	IS 3025 Part-4	5	15
4	Magnesium as Mg	12.15	mg/L	APHA 24th Edition (3500 Mg B)	30	100
5	Odour	Agreeable	-	IS 3025 Part 5	Agreeable	Agreeable
6	pH at 25 °C	7.25	-	IS 3025-Part 11	6.5-8.5	No Relaxation
7	Salinity	97.52	mg/L	APHA 24th Edition (2520 B)	NS	NS
8	Sulphate	20.20	mg/L	APHA 24th Edition (4500 SO4 E)	200	400
9	Taste	Agreeable	-	IS 3025 Part-8	Agreeable	Agreeable
10	Total Dissolved Solids (TDS)	447.00	mg/L	APHA 24th Edition (2540 C)	500	2000
11	Total Hardness as CaCO3	248.00	mg/L	APHA 24th Edition (2340 C)	200	600

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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Page No : 1/2

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CERTIFICATE OF ANALYSIS

Report Number: GGMPL/PN/3928D/49/11
Silvassa Municipal Council
Dadra & Nagar Haveli, Silvassa - 396230

Reporting Date : 08/03/2025



SAMPLE DETAILS

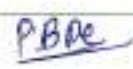
Lab ID:	Lab/PN/3928D/49/11	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Tawakal Society Road Bihand Bahumali Complex(Adil Ki Chawl)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMPL/W1/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AI	PI
12	Turbidity	BQL (QL=0.1)	NTU	APHA 24th Edition (2130 B)	1	5
13	Arsenic	BQL (QL=0.005)	mg/L	GGMPL/SOP/W&WW/46	0.01	No Relaxation
14	Iron	BQL (QL=0.05)	mg/L	GGMPL/SOP/W&WW/46	1.0	No Relaxation
15	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th edn 4500 F D	1	1.5
16	Nitrate	4.77	mg/L	APHA 24th Edn 4500 NO3 B	45	No Relaxation
17	Total coliform	Absent	per 100ml	APHA 9222 A&B 24th Edition	Absent	Absent
18	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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Tantan kumar & Dr. Haragobinda Srichandan




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Payal Patel

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CERTIFICATE OF ANALYSIS

Report Number: GGMPL/PN/3928D/49/12
Silvassa Municipal Council
Dadra & Nagar Haveli, Silvassa - 396230

Reporting Date : 08/03/2025

**SAMPLE DETAILS**

Lab ID:	Lab/PN/3928D/49/12	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Maruti Apartment Ke Saamne(Dipeshbhai Ki Chawli)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMPL/W1/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Calcium as Ca	13.63	mg/L	APHA 24th Edition (3500 Ca B)	75	200
2	Chloride	14.00	mg/L	IS 3025 -Part 32	250	1000
3	Colour	BQL (QL=2.5)	CU	IS 3025 Part-4	5	15
4	Magnesium as Mg	8.26	mg/L	APHA 24th Edition (3500 Mg B)	30	100
5	Odour	Agreeable	-	IS 3025 Part 5	Agreeable	Agreeable
6	pH at 25 °C	7.75	-	IS 3025-Part 11	6.5-8.5	No Relaxation
7	Salinity	25.29	mg/L	APHA 24th Edition (2520 B)	NS	NS
8	Sulphate	5.74	mg/L	APHA 24th Edition (4500 SO4 E)	200	400
9	Taste	Agreeable	-	IS 3025 Part-B	Agreeable	Agreeable
10	Total Dissolved Solids (TDS)	122.00	mg/L	APHA 24th Edition (2540 C)	500	2000
11	Total Hardness as CaCO3	68.00	mg/L	APHA 24th Edition (2340 C)	200	600

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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CERTIFICATE OF ANALYSIS

Report Number: GGMPL/PN/3928D/49/12

Silvassa Municipal Council

Dadra & Nagar Haveli, Silvassa - 396230

Reporting Date : 08/03/2025




SAMPLE DETAILS

Lab ID:	Lab/PN/3928D/49/12	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Maruti Apartment Ke Saamne(Dipeshbhai Ki Chawl)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMPL/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
12	Turbidity	BQL (QL=0.1)	NTU	APHA 24th Edition (2130 B)	1	5
13	Arsenic	BQL (QL=0.005)	mg/L	GGMPL/SOP/W&WW/46	0.01	No Relaxation
14	Iron	BQL (QL=0.05)	mg/L	GGMPL/SOP/W&WW/46	1.0	No Relaxation
15	Fluoride	BQL (QL=0.1)	mg/L	APHA 24th Edn 4500 F D	1	1.5
16	Nitrate	BQL (QL=0.5)	mg/L	APHA 24th Edn 4500 NO3 B	45	No Relaxation
17	Total coliform	Absent	per 100ml	APHA 9222 A&B 24th Edition	Absent	Absent
18	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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CERTIFICATE OF ANALYSIS

Report Number: GGMP/L/PN/3928D/49/13

Reporting Date : 08/03/2025

Silvassa Municipal Council

Dadra & Nagar Havelli, Silvassa - 396230




SAMPLE DETAILS

Lab ID:	Lab/PN/3928D/49/13	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vaylu	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Bhraman Fallya Baldevi(Anif Pathan)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMP/L/WI/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
1	Calcium as Ca	50.50	mg/L	APHA 24th Edition (3500 Ca B)	75	200
2	Chloride	74.45	mg/L	IS 3025 -Part 32	250	1000
3	Colour	BQL (QL=2.5)	CU	IS 3025 Part-4	5	15
4	Magnesium as Mg	62.21	mg/L	APHA 24th Edition (3500 Mg B)	30	100
5	Odour	Agreeable	-	IS 3025 Part 5	Agreeable	Agreeable
6	pH at 25 °C	7.34	-	IS 3025-Part 11	6.5-8.5	No Relaxation
7	Salinity	134.50	mg/L	APHA 24th Edition (2520 D)	NS	NS
8	Sulphate	25.64	mg/L	APHA 24th Edition (4500 SO4 E)	200	400
9	Taste	Agreeable	-	IS 3025 Part-8	Agreeable	Agreeable
10	Total Dissolved Solids (TDS)	556.00	mg/L	APHA 24th Edition (2540 C)	500	2000
11	Total Hardness as CaCO ₃	382.00	mg/L	APHA 24th Edition (2340 C)	200	600
12	Turbidity	BQL (QL=0.1)	NTU	APHA 24th Edition (2130 B)	1	5

NS=Not Specified, BQL=Below Quantification Limit, QL= Quantification Limit


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Report Number: GGMP/L/PN/3928D/49/13

Silvassa Municipal Council

Dadra & Nagar Haveli, Silvassa - 396230

Reporting Date : 08/03/2025



SAMPLE DETAILS

Lab ID:	Lab/PN/3928D/49/13	Sampling Date:	27/02/2025
Sample Drawn By:	Paresh Vayku	Sample Receipt Date:	28/02/2025
Sample Type:	Drinking Water	Analysis Start Date:	01/03/2025
Sample Description:	Bhraman Faliya Baldevi(Anil Pathan)	Analysis End Date:	07/03/2025
Sample Quantity:	4 L	Sampling Method:	GGMP/L/WJ/27A
Sample Condition:	Satisfactory	Packing:	Sealed

Sr.No	Parameters	Results	Unit	Test Method	AL	PL
13	Arsenic	BQL (QL=0.005)	mg/L	GGMP/L/SOP/W&WW/46	0.01	No Relaxation
14	Iron	BQL (QL=0.05)	mg/L	GGMP/L/SOP/W&WW/46	1.0	No Relaxation
15	Fluoride	0.22	mg/L	APHA 24th Edn 4500 F D	1	1.5
16	Nitrate	12.76	mg/L	APHA 24th Edn 4500 NO3 B	45	No Relaxation
17	Total coliform	Absent	per 100ml	APHA 9222 A&B 24th Edition	Absent	Absent
18	E.coli	Absent	per 100ml	APHA 9222H 24th Edition	Absent	Absent

NS=Not Specified, BQL=Below Quantification Limit,QL= Quantification Limit

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